

ORISSA HIGH COURT

FILING REPORT AS ON :12/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ADMLS/34767/2024 ADMLS/4/2024	EIBOIL GMBH VS MV WADIALBOSTAN(IMO9460722)	ANURAG PATI VS	// () //	
2	D-ARBA/35043/2024	JHARANA SAHOO VS LAND ACQUISITION OFFICE AND COMPETENT AUTHORITY,PURI	AJIT KUMAR MOHANTY VS	// () //	
3	D-BLAPL/24229/2024	BALIA @BALARAM BEHERA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	TANGI /162 /2024 () //	AOR20220001297C202400031
4	D-BLAPL/24234/2024	MONU @ MONU KUMAR VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	PHIRINGIA /86 /2023 () //	
5	D-BLAPL/24239/2024	DIPAK RANJAN SETHI VS STATE OF ODISHA	SARADA PRASAD DASH VS	KHARABEL NAGAR P.S. /261 /2024 () //	
6	D-BLAPL/24240/2024	RAMAKANTA BEHERA VS STATE OF ODISHA	JAYANTA KUMAR BAL VS	CHHENDIPADA /147 /2024 () //	
7	D-BLAPL/24241/2024	KRUTIBAS @ KRITIBAS BANDHA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	SIMULIA /59 /2024 () //	
8	D-BLAPL/24242/2024	BHAN SINGH VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	JHARSUGUDA /500 /2024 () //	
9	D-BLAPL/24246/2024	TEJRAJ RANA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	KANTABANJI /276 /2024 () //	
10	D-BLAPL/24247/2024	SAMIM KHAN VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	TOMANDO /59 /2022 () //	
11	D-BLAPL/24249/2024	HAPPY NAYAK @ GEDU VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	CHANDRASEKHARPUR /487 /2024 () //	

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12	D-BLAPL/24252/2024	SUNIL BANDI VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE MAHILA /117 /2024 () //	
13	D-BLAPL/24254/2024	SURAJ PRAKASH VS STATE OF ODISHA	PABITRA KUMAR PAIK VS	GOLANTHARA (BERHAMPUR) /108 /2022 () //	
14	D-BLAPL/24255/2024	MITU PRADHAN VS STATE OF ODISHA	HARIPAD MOHANTY VS	PURUSHOTTAMPUR /437 /2023 () //	
15	D-BLAPL/24257/2024	AMIT KUMAR BHOI VS STATE OF ODISHA	LALIT SAHU VS	BOLANGIR TOWN /270 /2024 () //	
16	D-BLAPL/24258/2024	PERSUA @ PARSURAM @ PRASANTA BEHERA VS STATE OF ODISHA	RAKESH BEHERA VS	JAGATSINGPUR /539 /2021 () //	
17	D-BLAPL/24259/2024	SUKESH KISAN VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	JHARSUGUDA /631 /2022 () //	
18	D-BLAPL/24262/2024	MD.JAMIR VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	INDUSTRIAL ESTATE PS /156 /2024 () //	
19	D-BLAPL/24265/2024	RAMESH VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	/ /0 () //	
20	D-BLAPL/24270/2024	SURENDRA BAGH VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	KOSAGUMUDA /112 /2024 () //	
21	D-BLAPL/24272/2024	SUKANTA KUMAR NAYAK VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	MALKANGIRI /349 /2023 () //	
22	D-BLAPL/24273/2024	SUKANTA KUMAR NAYAK VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	MALKANGIRI /398 /2023 () //	
23	D-BLAPL/24274/2024	SUKANTA KUMAR NAYAK	RAJIB LOCHAN PATNAIK	MALKANGIRI /399 /2023	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/24276/2024	RAJAT KUMAR PATRA	RAJIB LOCHAN PATTNAIK	MALKANGIRI /315 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/24277/2024	SUKANTA KUMAR NAYAK	RAJIB LOCHAN PATTNAIK	MALKANGIRI /354 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/24279/2024	RAJAT KUMAR PATRA	RAJIB LOCHAN PATTNAIK	MALKANGIRI /354 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/24280/2024	RAJAT KUMAR PATRA	RAJIB LOCHAN PATTNAIK	MALKANGIRI /20 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/24281/2024	SUBULU SSAMAN	RAJIB LOCHAN PATTNAIK	PADWA /74 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/24282/2024	SUKANTA KUMAR NAYAK	RAJIB LOCHAN PATTNAIK	MALKANGIRI /394 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/24283/2024	BISWANATH PUJARI @ ROSAN	MAHES DAS	MUNIGUDA /149 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/24284/2024	ASHARUL MULLA @ MULYA	MAHES DAS	G.UDAYAGIRI /66 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/24286/2024	ADISH KUMAR DEHURI @ DEHURY	MAHES DAS	SARANGADA /83 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/24289/2024	MINU @ MINAKETAN SAHU	LAMBODOR ACHARI	BUGUDA /350 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/24290/2024	BABITA KANHAR	SURYASNATA MOHAPATRA	/ /0	
		VS	VS	()	

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35	D-BLAPL/24292/2024	STATE OF ODISHA CHANDAN SARAF VS	JAGABANDHU SAHU VS	// PADAMPUR /236 /2024 ()	
36	D-BLAPL/24293/2024	STATE OF ODISHA BIKRAM BISWAL VS	LAXMIDHAR MAHAPATRA VS	// BADAMBADI /119 /2024 ()	
37	D-BLAPL/24295/2024	STATE OF ODISHA BED PRAKASH VS	JUGALA KISHORE PANDA VS	// MALKANGIRI /512 /2022 ()	
38	D-BLAPL/24297/2024	STATE OF ODISHA BASHISTA PADHAN VS	JUGALA KISHORE PANDA VS	// / 0 ()	
39	D-BLAPL/24299/2024	STATE OF ODISHA KARTIK SETHI VS	IPSIT AUROBINDO ACHARYA VS	// / 0 ()	
40	D-BLAPL/24301/2024	STATE OF ODISHA RIKU NAIK VS	DIPTI RANJAN SWAIN VS	// TUREIKELA /171 /2024 ()	
41	D-BLAPL/24303/2024	STATE OF ODISHA BALI KIRSANI @ GURU VS	ASIT KUMAR JENA VS	// KALIMELA /39 /2024 ()	
42	D-BLAPL/24304/2024	STATE OF ODISHA MOUSAK GANDA VS	ASIT KUMAR JENA VS	// ORKEL /387 /2023 ()	
43	D-BLAPL/24305/2024	STATE OF ODISHA INDRAJIT MADHI VS	ASIT KUMAR JENA VS	// MALKANGIRI /292 /2023 ()	
44	D-BLAPL/24308/2024	STATE OF ODISHA NARASINGH MADHI VS	ASIT KUMAR JENA VS	// ORKEL /202 /2024 ()	
45	D-BLAPL/24310/2024	STATE OF ODISHA AMIT PANDA @ JITU VS STATE OF ODISHA	PRAKASH RANJAN BARIK VS	// NILGIRI /94 /2024 () //	

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46	D-BLAPL/24314/2024	GANESH BARMAN VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	SAMBALPUR SADAR /78 /2024 () //	
47	D-BLAPL/24318/2024	SK @ SEK KHALID VS STATE OF ODISHA	DEEPAK KU SAHOO VS	/ /0 () //	
48	D-BLAPL/24321/2024	DEBI PRASAD MISHRA VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	BADMAL /198 /2024 () //	
49	D-BLAPL/24323/2024	JUBATI KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //	
50	D-BLAPL/24324/2024	RANJIT GURU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	CYBER CRIME AND ECONOMIC OFFENCES /3 /2024 () //	
51	D-BLAPL/24330/2024	SANYASI SAHOO @ SANA VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH SADAR /125 /2023 () //	
52	D-BLAPL/24331/2024	SANGRAM ROUT VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	BHADRAK RURAL /171 /1999 () //	
53	D-BLAPL/24338/2024	LINGA DEHURY VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BIRMAHARAJPUR /84 /2024 () //	
54	D-BLAPL/24339/2024	SK.SAFIRUDDIN VS STATE OF ODISHA	SURYAKANTA DASH VS	JALESWAR /278 /2023 () //	
55	D-BLAPL/24341/2024	SWARAJ PANDAKA VS STATE OF ODISHA	MANORANJAN PADHY VS	POTTANGI /132 /2023 () //	
56	D-BLAPL/24345/2024	SIPUN SETHY VS STATE OF ODISHA	AMIT KUMAR NATH VS	HINDOL /168 /2024 () //	
57	D-BLAPL/24349/2024	DHABALESWAR NAYAK @ NAIK @ DEEPAK @ BAPSATYASHREE MOHANTY		SAHID NAGAR P.S. /310 /2024	

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		VS	VS	()	
58	D-BLAPL/24353/2024	STATE OF ODISHA RASANTA BISOYI	SANTOSH KUMAR SAMANTARAY	MOHANA /208 /2022	
		VS	VS	()	
59	D-BLAPL/24354/2024	STATE OF ODISHA CHAITANYA DWARI @ CHAI	SATYABRATA PANDA	JHARSUGUDA /498 /2024	
		VS	VS	()	
60	D-BLAPL/24356/2024	STATE OF ODISHA BRAJALAL KATIYA	ROHIT KUMAR SUNA	/ /0	
		VS	VS	()	
61	D-BLAPL/24357/2024	STATE OF ODISHA BABLU SINGH BARIHA	SATYABRATA PANDA	PADAMPUR /229 /2024	
		VS	VS	()	
62	D-BLAPL/24358/2024	STATE OF ODISHA MANOJ YADAV	ROHIT KUMAR SUNA	/ /0	
		VS	VS	()	
63	D-BLAPL/24360/2024	STATE OF ODISHA GHASIRAM LUHAR	SATYABRATA PANDA	PADAMPUR /229 /2024	
		VS	VS	()	
64	D-BLAPL/24363/2024	STATE OF ODISHA DILLIP KUMAR JETHANI	SATYABRATA PANDA	PADAMPUR /172 /2024	
		VS	VS	()	
65	D-BLAPL/24366/2024	STATE OF ODISHA ANAND SAHU @ ANANDA @ NEPAL CHANDRA SAHUNYANANANDA PANDA		MUDANPUR RAMPUR /144 /2023	
		VS	VS	()	
66	D-BLAPL/24368/2024	STATE OF ODISHA S.K. AZAM ALI	BIJAY SWAIN	BADAGODA P.S. /57 /2024	
		VS	VS	()	
67	D-BLAPL/24369/2024	STATE OF ODISHA RAJIB MEHER	SATYABRATA PANDA	PADAMPUR /236 /2024	
		VS	VS	()	
68	D-BLAPL/24370/2024	STATE OF ODISHA DEBARAJ JAGADALA	SANGRAM KESHARI ROUT	/ /0	
		VS	VS	()	

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69	D-BLAPL/24372/2024	STATE OF ODISHA RAJAT GAIGOURIA VS	SANGRAM KESHARI ROUT VS	// PURUNAKATAK /114 /2024 ()	
70	D-BLAPL/24374/2024	STATE OF ODISHA ROHITA MALLICK VS	KURESH PRASAD DASH VS	// TARASINGI /200 /2024 ()	
71	D-BLAPL/24381/2024	STATE OF ODISHA SUDHANSU @ SUDHANSHU SEKHAR RANA VS	SAROJ KUMAR PADHY VS	// SAMBALPUR VIGILANCE /18 /2024 ()	
72	D-BLAPL/24383/2024	STATE OF ODISHA(VIG.) BIJAY KUMAR TRIPATHY VS	DIPTI RANJAN BHOKTA VS	// SUNABEDA /117 /2024 ()	
73	D-BLAPL/24386/2024	STATE OF ODISHA VIKASH @ VIKASH KUMAR VS	ROHIT RANJAN RAY VS	// BALASORE TOWN /91 /2023 ()	
74	D-BLAPL/24391/2024	STATE OF ODISHA SUSHANTA THAKUR VS	SATYAJEET ROUT VS	// DEOGARH /344 /2020 ()	
75	D-BLAPL/24399/2024	STATE OF ODISHA RENU CHALAN VS	NITYANANDA MOHAPATRA VS	// JAIPATNA /138 /2024 ()	
76	D-BLAPL/24405/2024	STATE OF ODISHA MAHENDRA VENKATRAMAN @ V.MAHENDRA @ MAHENDRA KUMAR MISHRA VS	MAHENDRA KUMAR MISHRA VS	// JHARSUGUDA /430 /2024 ()	
77	D-BLAPL/24407/2024	STATE OF ODISHA MAHENDRA VENKATRAMAN @ V. MAHENDRA @ MAHENDRA KUMAR MISHRA VS	MAHENDRA KUMAR MISHRA VS	// JHARSUGUDA /429 /2024 ()	
78	D-BLAPL/24408/2024	STATE OF ODISHA PRADEEP BEERO VS	SOUBHAGYA KUMAR DASH VS	// ADVA /99 /2024 ()	AOR20220001631C202400063
79	D-BLAPL/24409/2024	STATE OF ODISHA BIKRAM MANDAL VS	RAJESH RANJAN SAHOO VS	// M.V.79 /124 /2022 ()	AOD20240000612C202400006
		STATE OF ODISHA		//	

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80	D-BLAPL/24410/2024	MAHENDRA VENKATRAMAN @ V. MAHENDRA @ MAHENDRA KUMAR MISHRA VS STATE OF ODISHA	MAHENDRA KUMAR MISHRA VS	JHARSUGUDA /432 /2024 () //	
81	D-BLAPL/24411/2024	NARAYAN SETHI VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	KHURDA P.S. /107 /2024 () //	AOD20220003315C202400009
82	D-BLAPL/24413/2024	SOUMYA RANJAN SAHOO VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	BADAGODA P.S. /450 /2024 () //	AOD20220003315C202400011
83	D-BLAPL/24415/2024	NIPAK @ LIPU @ LIPAN NAIK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BANAPUR P.S. /223 /2024 () //	AOR20220001618C202400225
84	D-BLAPL/24416/2024	BHAGABAN SETHI VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	KHURDA ROAD G.R.P.S. /65 /2024 () //	
85	D-BLAPL/24419/2024	NARAYAN PRADHAN VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	KHURDA ROAD G.R.P.S. /65 /2024 () //	
86	D-BLAPL/24421/2024	AJAYA MAHANANDA VS STATE OF ODISHA	RAJJEET ROY VS	SUBALAYA /167 /2024 () //	
87	D-CMAPL/34744/2024	YASHOBANTA NAIK VS ANU GARG,ADDL. CHIEF SECRETARY WATER RESOURCES DEPTT.	ADV VS	// () //	AOR20220001600C202400021
88	D-CMP/34756/2024	RAJENDRA ROUT VS KALI THAKURANI, KALAHANDI	SAMVIT MOHANTY VS	// () //	
89	D-CMP/34757/2024	RADHESHYAM MOHANTY VS KALI THAKURANI, KALAHANDI	SAMVIT MOHANTY VS	// () //	
90	D-CMP/34758/2024	RAHASBIHARI @ RASABIHARI PATI VS KALI THAKURANI, KALAHANDI	SAMVIT MOHANTY VS	// () //	
91	D-CMP/34801/2024	MIR KHADIM BAKHSH	ASHOK KUMAR SAHOO	//	

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		VS	VS	0	
92	D-CMP/34846/2024	MIR AFSAR ALI BAKHSH NANDITA MOHAPATRA	PRAFULLA KUMAR LENKA	//	
		VS	VS	0	
93	D-CMP/34863/2024	COLLECTOR, CUTTACK SASHI BHUSAN NAYAK	AJIT CH MOHAPATRA	//	
		VS	VS	0	
94	D-CMP/34909/2024	MANGALA PRASAD PRADHAN SABITRI SWAIN	DILLIP KUMAR PRADHAN	//	
		VS	VS	0	
95	D-CMP/34910/2024	PATITAPABAN PRADHAN MOHAPATRA RAMA CHANDRA SETHA @ JALADHAR SETHA	RAJKISHORE SAHOO	//	
		VS	VS	0	
96	D-CMP/34957/2024	GANGADHAR PRUSTY KARUNAKANTA SAMAL	ARUN KUMAR DAS-1	//	
		VS	VS	0	
97	D-CMP/34973/2024	MOUSUMI SAMAL PURNA CHANDRA MAHARANA	SUDHANSU SEKHAR JENA	//	
		VS	VS	0	
98	D-CMP/34977/2024	PRAKASH NARAYAN SUNDARRAY SUDARSHAN @ SUDARSAN MOHANTY	ALOK KUMAR MOHANTY	//	
		VS	VS	0	
99	D-CMP/34981/2024	SATYABHAMA HATI MINAKUMARI NANDA@MEENA KUMARI NANDA	TANMAY MISHRA	//	
		VS	VS	0	
100	D-CMP/35003/2024	BIJAYALAXMI MISHRA SUBAL MANDAL	AMIT PRASAD BOSE	//	
		VS	VS	0	
101	D-CMP/35051/2024	SAKTIPADA MUKHARJEE AJAYA @ SAMIR NAIK	SUBHAM SHARMA	//	
		VS	VS	0	
102	D-CMP/35054/2024	JHILI NAIK ULLASH KUMARI BEHERA	AMIT PRASAD BOSE	//	
		VS	VS	0	

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		LINGARAJ SAHOO		//	
103	D-CMP/35068/2024	ABAKASH MALLICK@BEHERA	BIBEKANANDA BHUYAN	//	
		VS	VS	0	
		DEBASHIS BEHERA		//	
104	D-CMP/35075/2024	KRUSHNA CHANDRA SAHOO	BIBEKANANDA BHUYAN	//	
		VS	VS	0	
		BISWANATH SAHOO		//	
105	D-CONTC/34740/2024	SANJAY KUMAR DAS	ADV.	//	
		VS	VS	0	
		AJAY KUMAR BHALLA, SECRETARY, MINISTRY OF HOME AFFAIRS		//	
106	D-CONTC/34764/2024	DAMUNI MAJHI	NEELAKANTHA PANDA	//	
		VS	VS	0	
		SANGRAMJIT NAYAK, IAS		//	
107	D-CONTC/34766/2024	SARAT CHANDRA MOHARANA	ADV	//	AOR20220001535C202400046
		VS	VS	0	
		ANUPAM SAHA, COLLECTOR AND DISTRICT MAGISTRATE,JAGATSINGHPUR		//	
108	D-CONTC/34769/2024	PRAFULA BHUYAN	NEELAKANTHA PANDA	//	
		VS	VS	0	
		SANGRAMJIT NAYAK, IAS		//	
109	D-CONTC/34772/2024	MOHADEV GOUDA	NEELAKANTHA PANDA	//	
		VS	VS	0	
		SANGRAMJIT NAYAK, IAS		//	
110	D-CONTC/34775/2024	KRUSHNA CHANDRA PATNAIK	NEELAKANTHA PANDA	//	
		VS	VS	0	
		SANGRAMJIT NAYAK, IAS		//	
111	D-CONTC/34776/2024	PRAMADA SADANGI	NEELAKANTHA PANDA	//	
		VS	VS	0	
		SANGRAMJIT NAYAK, IAS		//	
112	D-CONTC/34778/2024	NABINA MANDAR	NEELAKANTHA PANDA	//	
		VS	VS	0	
		SANGRAMJIT NAYAK, IAS		//	
113	D-CONTC/34780/2024	RAJANIKANT SATRUSALYA	NEELAKANTHA PANDA	//	
		VS	VS	0	
		SANGRAMJIT NAYAK, IAS		//	

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114	D-CONTC/34782/2024	TRINATH PATI VS SANGRAMJIT NAYAK, IAS	NEELAKANTHA PANDA VS	// 0 //	
115	D-CONTC/34786/2024	KISHORE CHANDRA SWAIN VS SANGRAMJIT NAYAK, IAS	NEELAKANTHA PANDA VS	// 0 //	
116	D-CONTC/34788/2024	RAGHUNATH SAHU VS SANGRAMJIT NAYAK, IAS	NEELAKANTHA PANDA VS	// 0 //	
117	D-CONTC/34797/2024	DIGAMBAR PRADHAN VS ANU GARG, IAS	ADV. VS	// 0 //	
118	D-CONTC/34805/2024	LOKANATH SABAT VS ARAVIND AGARWAL, COMMISSIONER-CUM-SECRETARY	ADV. VS	// 0 //	
119	D-CONTC/34851/2024	K.TEKESWAR ACHARY VS SATYABRATA SAHU, IAS	C.ANAND RAO VS	// 0 //	
120	D-CONTC/34852/2024	RABINARAYAN KAIBARTA VS SATYABRATA SAHU, IAS	C.ANAND RAO VS	// 0 //	
121	D-CONTC/34865/2024	KIRAN RAULA@RAULO VS KIRAN KUMAR SUBUDHI, EXECUTIVE ENGINEER	ADV. VS	// 0 //	
122	D-CONTC/34878/2024	KRUSHNA CHANDRA MOHANTY VS SRIBACHHA SINGH, SENIOR GENERAL MANAGER	SUBHADUTTA ROURAY VS	// 0 //	
123	D-CONTC/34884/2024	MIHIR KU.SWAIN VS SRIBACHHA SINGH, SENIOR GENERAL MANAGER	SUBHADUTTA ROURAY VS	// 0 //	
124	D-CONTC/34903/2024	MINATI JENA VS ASWATHY S, IAS	ADV. VS	// 0 //	
125	D-CONTC/34924/2024	DURGA PRASAD TUDU	SUBHASREE MOHANTY	//	

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		VS	VS	0	
126	D-CONTC/34927/2024	ARAVIND AGARWAL, IAS		//	
		UMAKANTA PANIGRAHI	ADV.	//	
		VS	VS	0	
127	D-CONTC/34928/2024	BRUNDABAN SATAPATHY, DIRECTOR ELEMENTARY EDUCATION		//	
		SANJAYA KUMAR SAHOO	ADV.	//	
		VS	VS	0	
128	D-CONTC/34932/2024	REGHU G., DIRECTOR TECHNICAL EDUCATION AND TRAINING		//	
		RAKESH DAS	ADV.	//	
		VS	VS	0	
129	D-CONTC/34935/2024	RAJESH CHANDRA MOHANTY		//	
		SHREE GOPAL JEW BIJE, PURI	ADV.	//	
		VS	VS	0	
130	D-CONTC/34937/2024	ABHISEK DASH, OAS		//	
		MRUTYUNJAYA SWAIN	ADV.	//	
		VS	VS	0	
131	D-CONTC/34939/2024	MANAS RANJAN TRIPATHY, TAHASILDAR		//	
		GOPINATH PANGI	ADV.	//	
		VS	VS	0	
132	D-CONTC/34943/2024	ANU GARG, IAS		//	
		ARJUN PATNEYA	ADV.	//	
		VS	VS	0	
133	D-CONTC/34948/2024	ANU GARG, IAS		//	
		PANCHANAN SAHU	ADV.	//	
		VS	VS	0	
134	D-CONTC/34951/2024	SUSHIL KUMAR LOHANI, IAS		//	
		DR.HARINARAYAN MISHRA	NIHAL RATH	//	
		VS	VS	0	
135	D-CONTC/34952/2024	SHALINI PANDIT, IAS		//	
		DR.SRUSTIDHAR PARHI	NIHAL RATH	//	
		VS	VS	0	
136	D-CONTC/34954/2024	SHALINI PANDIT, IAS		//	
		GOLEKHA CHANDRA PANDA	ADV.	//	
		VS	VS	0	

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137	D-CONTC/34959/2024	SATYABRATA SAHOO, IAS DEBASHIS MAHALA VS PRASANTA MISHRA	ADV VS	// // 0 //	AOR20220001618C202400223
138	D-CONTC/34962/2024	ADITYA NARAYAN SAHOO VS RATINDRA NARAYAN MALLIK, ENGINEER-IN-CHIEF	ADV. VS	// // 0 //	
139	D-CONTC/34964/2024	SARAT CHANDRA NAYAK VS ASWATHY S., IAS	ADV. VS	// // 0 //	
140	D-CONTC/34985/2024	PANKAJA MEHER VS ARABIND AGARWAL, IAS	ADV. VS	// // 0 //	
141	D-CONTC/34986/2024	ANANTA SATPATHY VS IPSITA PATTNAIK, DEO	ADV. VS	// // 0 //	
142	D-CONTC/34989/2024	NABAGHANA SAHOO VS ASWATHY S., IAS	ADV. VS	// // 0 //	
143	D-CONTC/34992/2024	PRAMOD CHANDRA DAS VS ANU GARG, IAS	ADV. VS	// // 0 //	
144	D-CONTC/34994/2024	SUKRU BARIK VS ANU GARG, IAS	ADV. VS	// // 0 //	
145	D-CONTC/34996/2024	BHAGIRATHI SAMAL VS ANU GARG, IAS	ADV. VS	// // 0 //	
146	D-CONTC/34998/2024	BIJAYA KUMAR DASH VS ANU GARG, IAS	ADV. VS	// // 0 //	
147	D-CONTC/35001/2024	BIBHUTI BHUSAN MISHRA VS ANU GARG, IAS	ADV. VS	// // 0 //	

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148	D-CONTC/35004/2024	GOLAK CHANDRA SAHOO VS ARAVIND AGRAWAL, IAS	SUKANTA KUMAR MISHRA VS	// ()	
149	D-CRLA/24261/2024	RAJU @ RAJKISHORE DAS VS STATE OF ODISHA	SAROJ KUMAR DASH VS	GONDIA /94 /2024 ()	
150	D-CRLA/24325/2024	BULU @ NIGAMANANDA BEHERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARINE PST TALCHUA /33 /2017 ()	
151	D-CRLA/24327/2024	ROSHAN BHOI VS STATE OF ODISHA	MAHENDRA KUMAR PANCHABIHAR VS	KHETRARAJPUR /227 /2023 ()	AOR20220002861C202400013
152	D-CRLA/24335/2024	ARUNA CHAND DASH VS STATE OF ODISHA(VIG.)	JYOTI RANJAN DEO VS	VIGILANCE PS (BERHAMPUR) /35 /2004 ()	AOR20220001593C202400009
153	D-CRLA/24348/2024	PURNENDU BEHURA@SIPU@PURNENDU KUMAR BEHERA VS STATE OF ODISHA	MAHENDRA MOHANTY VS	DHENKANAL TOWN /344 /2021 ()	
154	D-CRLA/24359/2024	BANGUN@BANGAN@BAGAN@ARUN MOHARANA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	DHAMNAGAR /88 /2018 ()	
155	D-CRLMC/24256/2024	MADAN MOHAN BEHERA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	//0 ()	
156	D-CRLMC/24291/2024	PURNA CHANDRA JANI@PURNA JANI VS STATE OF ODISHA	ARIJEET MISHRA VS	BORIGUMMA /59 /2018 ()	
157	D-CRLMC/24296/2024	SUNIL DANDASENA VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE MAHILA /127 /2023 ()	
158	D-CRLMC/24307/2024	JEMAMANI @ JEMA MALLIK VS STATE OF ODISHA	ARIJEET MISHRA VS	AUL /152 /2022 ()	
159	D-CRLMC/24309/2024	KHOKAN RAJ	ASIT KUMAR JENA	JALESWAR /92 /2023	

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		VS	VS	()	
		STATE OF ODISHA		//	
160	D-CRLMC/24312/2024	JHILISITA BEHERA@JHILI SITA BEHERA	KARTIK CHANDRA TRIPATHY	NARASINGHPUR /184 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-CRLMC/24313/2024	PURNA CHANDRA PANDA	SK. ZAFARULLA	KORAPUT VIGILANCE /27 /2013	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
162	D-CRLMC/24320/2024	JASOBANTA SAHU	DEEPAK KU SAHOO	KUNDEI /68 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-CRLMC/24326/2024	UTTAM @UTTAMI @KHANDI PRADHAN@UTTAM PRADHAN	PARATHA SARATHI DAS	POLASARA PS /35 /2010	AOD20240000362C202400009
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-CRLMC/24333/2024	UTTAM @UTTAMI @HATAKHANDI @UTTAM PRADHAN	PARATHA SARATHI DAS	POLASARA PS /124 /2010	AOD20240000362C202400011
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-CRLMC/24334/2024	UTTAM @UTTAMI @KIRAN PRADHAN @UTTAM PRADHAN	PARATHA SARATHI DAS	POLASARA PS /61 /2010	AOD20240000362C202400010
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-CRLMC/24336/2024	UTTAM @ UTTAMI @ KHANDI PRADHAN @ UTTAM PRADHAN	PARATHA SARATHI DAS	POLASARA PS /104 /2009	AOD20240000362C202400012
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-CRLMC/24347/2024	SATYASAMANTA KANHAR	AMULYA RATNA PANDA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-CRLMC/24355/2024	KRUSHNA CHANDRA JENA	DEBIDUTTA MOHAPATRA	DASPALLA /243 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-CRLMC/24362/2024	ACHYUTANANDA MALLICK	GOPAL KRISHNA BEHERA	//	AOD20240000655C202400002
		VS	VS	()	
		SUMITRA KANHAR		//	
170	D-CRLMC/24376/2024	RAGHUNATH BEHERA	NIRMAL CHANDRA MOHANTY	JAGATPUR /352 /2020	
		VS	VS	()	

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171	D-CRLMC/24382/2024	STATE OF ODISHA M/S SHRIRAM FINANACE LTD.,CUTTACK VS	RANJAN KUMAR NAYAK VS	// CHAULIAGANJA /132 /2024 ()	
172	D-CRLMC/24395/2024	STATE OF ODISHA BISWAJIT SATPATHY VS	KOUSIK ANANDA GURU VS	// BURLA /251 /2021 ()	
173	D-CRLMC/24400/2024	STATE OF ODISHA ABINASH KAR VS	KOUSIK ANANDA GURU VS	// BURLA /251 /2021 ()	
174	D-CRLMC/24402/2024	STATE OF ODISHA AJAYA KUMAR PARIDA@AJU@AJAY PARIDA VS	DASARATHI DASH VS	// FATEGARH /115 /2021 ()	
175	D-CRLMC/24417/2024	STATE OF ODISHA MALATI MAJHI VS	AMIT PRASAD BOSE VS	// /0 ()	
176	D-CRLMC/24420/2024	BASANTA PRADHAN PARESH JATANIA VS	BIKRAM CHANDRA GHADEI VS	// /0 ()	
177	D-CRLMC/24424/2024	STATE OF ODISHA BABU SINGH VS	RAJJEET ROY VS	// /0 ()	
178	D-CRLMC/24426/2024	DHOBEI PATRA RABINDRA KUMAR MOHANTY @ GULIA VS	DIPTI RANJAN BHOKTA VS	// JAGATSINGPUR /210 /2011 ()	
179	D-CRLMC/24427/2024	STATE OF ODISHA ANANDA OJHA VS	ASISH KUMAR RAY VS	// BARI /147 /2017 ()	
180	D-CRLMP/24243/2024	STATE OF ODISHA PINKY NAYAK VS	BITAS KUMAR SWAIN VS	// MANGALA BAG /173 /2024 ()	
181	D-CRLMP/24264/2024	STATE OF ODISHA BIMAL KUMAR BIDYADHAR VS	SUJAY SHANKER SINGHDEO VS	// barpalli /49 /2024 ()	AOD20230000313C202400050
		STATE OF ODISHA		//	

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182	D-CRLMP/24269/2024	SOUDAMINI MAHAL VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	/ / 0 () //	
183	D-CRLMP/24275/2024	PRIYATAMA SETHI VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	/ / 0 () //	
184	D-CRLMP/24300/2024	SURESH KUMAR PANDA VS STATE OF ODISHA	RITURANJAN CHHOTRAY VS	/ / 0 () //	
185	D-CRLMP/24302/2024	RONALI PANIGRAHI VS STATE OF ODISHA	SURESH KUMAR PANDA VS	/ / 0 () //	
186	D-CRLMP/24306/2024	SOUMYA PRAKASH BEHERA VS STATE OF ODISHA	SURYA MOHAPATRA VS	/ / 0 () //	
187	D-CRLMP/24352/2024	REENA KUMARI RANA VS STATE OF ODISHA	NARESH CHANDRA JENA VS	/ / 0 () //	
188	D-CRLMP/24367/2024	PARAMANANDA PATRA VS STATE OF ODISHA	BANSHIDHAR BAUG VS	/ / () //	AOD20240000783C202400001
189	D-CRLMP/24373/2024	BAIKUNTHA NAIK VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	/ / 0 () //	
190	D-CRLMP/24380/2024	SHAMBHUNATH JENA VS STATE OF ODISHA	BINAYA BHUSAN ROURTRAY VS	AGARAPADA /230 /2023 () //	
191	D-CRLREV/24271/2024	SILU LAMA VS STATE OF ODISHA	SARFARAZ AHMED VS	/ / 0 () //	
192	D-CRLREV/24397/2024	MD. ABDUL SALAM VS STATE OF ODISHA	DEVASHIS PANDA VS	KENDRAPARA /36 /2020 () //	
193	D-CRLREV/24422/2024	TUINKEL LENKA	DIBYA JYOTI SAHOO	/ / 0	

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		VS	VS	()	
		STATE OF ODISHA		//	
194	D-CRLREV/24423/2024	SRIRAM BEHERA	ARUN KUMAR BUDHIA	PHIRINGIA /7 /2001	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-CRLREV/24425/2024	NIBEDITA BHOI	SATYA NARAYAN MISHRA 4	KOMNA PS /105 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-CRLREV/24428/2024	SNEHALATA CHOUDHURY	DIPTI RANJAN BHOKTA	JAGATSINGPUR /210 /2011	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-FAO/34742/2024	SUBNAM BANO	SATYABAN SAHOO	//	
		VS	VS	()	
		UNION OF INDIA		//	
198	D-FAO/34746/2024	KUNJIA MALIK	SATYABAN SAHOO	//	
		VS	VS	()	
		UNION OF INDIA, BBSR		//	
199	D-FAO/34747/2024	DILLIP KUMAR PRADHAN	SATYABAN SAHOO	//	
		VS	VS	()	
		UNION OF INDIA		//	
200	D-FAO/34748/2024	HAREKRUSHNA MAHARANA	SATYABAN SAHOO	//	
		VS	VS	()	
		UNION OF INDIA, BBSR		//	
201	D-FAO/34771/2024	L.M.(T.P. CELL),M/S NEW INDIA ASSURANCE CO.LTD,CUTTACK	ANANTA BHARI DAS	//	
		VS	VS	()	
		RAMESH MALLA		//	
202	D-FAO/34820/2024	MANAGER,TP CELL,,M/S NATIONAL INSURANCE CORPORATION	PRAMOD KUMAR TRIPATHY	//	
		VS	VS	()	
		BIPIN BEHERA		//	
203	D-FAO/34888/2024	LEGAL MANAGER(T.P.CELL),M/S. NEW INDIA ASSURANCE CO.LTD.,CUTTACK	SANJAY KUMAR TRIPATHY	//	
		VS	VS	()	
		NANDLAL YADAV		//	
204	D-FAO/34897/2024	G.M., IB VALLEY AREA, MAHANADI COALFIELDS LTD, KHEBARSUGUDA	RAJESH SINGH	//	
		VS	VS	()	

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205	D-FAO/35029/2024	KISHORIMANI MISHRA CHABBIRANI GHOSH VS STATE OF ODISHA	VIVEKANANDA JENA VS	// // 0 //	
206	D-FAO/35030/2024	D.M.,UNITED INDIA INSURANCE CO.LTD.,CUTTACK RAMESH CH. SAHOO - 1 VS SANTOSH NAYAK	VS	// // 0 //	
207	D-FAO/35032/2024	JAGANNATH PATNAIK VS STATE OF ODISHA	BIKASH MISHRA VS	// // 0 //	
208	D-MACA/34762/2024	PADMABATI NAYAK VS KALANDI CHARA NAYAK	PRADEEP KUMAR MISHRA VS	// // 0 //	
209	D-MACA/34781/2024	MAMATA RANI BEHERA VS DEBAJANI PRADHAN	PRADEEP KUMAR MISHRA VS	// // 0 //	
210	D-MACA/34785/2024	R.M.,ORIENTAL INSURANCE CO.LTD.,KHURDA VS KHETRAMANI NAYAK	PRASANTA KUMAR MAHALI VS	// // 0 //	
211	D-MACA/34789/2024	KUMARI BARIK VS PRAMIL KUMAR MALIK	PRADEEP KUMAR MISHRA VS	// // 0 //	
212	D-MACA/34847/2024	D.M.,M/S ORIENTAL INSURANCE CO.LTD.,SAMABALIPUR VS SAPANA BANTHA	PRADEEP KUMAR MOHANTY VS	// // 0 //	
213	D-MACA/34853/2024	MANAGER,T.P.HUB,M/S ORIENTAL INSURANCE CO.LTD.,SAMABALIPUR VS KAMALA DEI	PRADEEP KUMAR MOHANTY VS	// // 0 //	
214	D-MACA/34902/2024	ABHILASH CHANDRA PRADHAN VS ANIL KUMAR MALLICK	PABITRA KUMAR NAYAK VS	// // 0 //	
215	D-MACA/34905/2024	RELIANCE GENERAL INSURANCE CO.LTD.,KHURDA VS KIRTI JENA	SUBRAT SATPATHY VS	// // 0 //	

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216	D-MACA/34917/2024	MANAGER (LEGAL-CLAIMS),RELIANCE GENERAL INSURANCE CO.LTD.,KHURDA VS SASMITA PRADHAN	VS	// 0 //	
217	D-MACA/34918/2024	ORIENTAL INSURANCE COMPANY LTD., BBSR VS GADADHAR BARIK	PRATIVA MISHRA VS	// 0 //	
218	D-MACA/35000/2024	GOPINATH MOHANTY VS NEPAL CHARAN MOHANTA	KARUNAKAR DAS VS	// 0 //	
219	D-MACA/35049/2024	ORIENTAL INSURANCE COMPANY LTD, SAMBALPUR VS SUSMITA RUPAMBIKA SAHU	PURDAM ALI KHAN VS	// 0 //	
220	D-MACA/35058/2024	ORIENTAL INSURANCE COMPANY LTD, SAMBALPUR VS DOLESWARI PRADHAN @ SAHU	PURDAM ALI KHAN VS	// 0 //	
221	D-MACA/35061/2024	ORIENTAL INSURANCE COMPANY LTD, SAMBALPUR VS ANITA SUAR	PURDAM ALI KHAN VS	// 0 //	
222	D-MACA/35067/2024	ORIENTAL INSURANCE COMPANY LTD, KHURDA VS JHULIA BEHERA	ADAM ALI KHAN VS	// 0 //	
223	D-MATA/34809/2024	DR.SWETA SUMAN VS DR.SANJAY KUMAR JENA	PRAFULLA KUMAR JENA VS	// 0 //	
224	D-MATA/34841/2024	SABITRI PANDA VS TRILOCHAN PANDA	SATRUGHANA DASH(A) VS	// 0 //	AOR20220001212C202400004
225	D-MATA/34970/2024	SEBAKA LIMA VS SOUBHAGYA MANI BORDHAN	SOUBHAGYA KUMAR DASH VS	// 0 //	AOR20220001631C202400061
226	D-MATA/34974/2024	CHINMAYA KUMAR SAMANTA VS LAXMIPRIYA MOHANTY @ SAMANTA	NALINI KUMAR JENA VS	// 0 //	
227	D-RSA/34966/2024	BHAGABAN MOHARANA	SANJAY KUMAR PRADHAN	//	

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		VS	VS	()	
		JUDHISTIR MAHARANA		//	
228	D-RSA/35035/2024	BAGULI@BENGULI@BINODINI KHATEI@PATEL	NIRANJAN PRASAD PATRA	//	
		VS	VS	()	
		SUBASH KHATEI		//	
229	D-RVWPET/34826/2024	CHITTA RANJAN SAHU	SUVENDU KUMAR RAY	//	
		VS	VS	()	
		PRAMILA SAHU		//	
230	D-RVWPET/34881/2024	SUJATA PARIJA, ROURKELA	SIDHANT DWIBEDI	//	
		VS	VS	()	
		ODISHA SMALL INDUSTRIES CORPORATION LTD. CUTTACK		//	
231	D-TRP(C)/34843/2024	LIPSITA SHABAR	RITURANJAN CHHOTARAY	//	AOR20220003344C202400002
		VS	VS	()	
		SUDHIR KUMAR BHOI		//	
232	D-WA/34730/2024	STATE OF ODISHA	ARNAV BEHERA, A.S.C.	//	AOD20220001895C202400610
		VS	VS	()	
		DEBASHISA DAS		//	
233	D-WA/34731/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	//	LOD20240000172C202400058
		VS	VS	()	
		NAYANA BEHERA		//	
234	D-WA/34732/2024	STATE OF ODISHA	SWAYAMBHU MISHRA, A.S.C.	//	AOD20220001895C202400611
		VS	VS	()	
		SUMIT KUMAR PRADHAN		//	
235	D-WA/34733/2024	STATE OF ODISHA	DEBASIS NAYAK, A.G.A.	//	LOD20240000172C202400059
		VS	VS	()	
		KEDARNATH BHOI		//	
236	D-WA/34734/2024	STATE OF ODISHA	PRADEEP KUMAR ROUT, A.G.A.	//	LOD20240000172C202400060
		VS	VS	()	
		SYED QUMURDDIN		//	
237	D-WA/34735/2024	STATE OF ODISHA	MALAYA KETAN BALABANTARAY, A.G.A.	//	AOR20220001513C202400688
		VS	VS	()	
		DAMODAR HATI		//	
238	D-WA/34737/2024	STATE OF ODISHA	DHANANJAYA MUND, A.G.A.	//	AOR20220001513C202400690
		VS	VS	()	

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239	D-WA/34743/2024	PADU GALLERY STATE OF ODISHA VS MARKANDA BEHERA	ARNAV BEHERA,A.S.C VS	// // ()	AOR20220001513C202400691
240	D-WA/34839/2024	SUSAMA SINGH VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// // ()	AOD20240000306C202400023
241	D-WA/34845/2024	STATE OF ODISHA STATE OF ODISHA VS RABINDRA KUMAR SAHOO	BIPLAB MOHANTY,A.G.A VS	// // ()	AOR20220001513C202400692
242	D-WA/34860/2024	LAXMIDHAR BISWAL VS CHIEF MANGER OF STATE BANK OF INDIA,BHUBANESWAR	MITU KUMAR BISWAL VS	// // ()	AOD20240000430C202400003
243	D-WA/34921/2024	BHABANI SANKAR NANDA VS STATE OF ODISHA	SATYABRATA MOHANTY VS	// // ()	
244	D-WA/34982/2024	SHIVA SHANKAR PICTURE PALACE,JHARSUGUDA VS STATE OF ODISHA	GOURI MOHAN RATH VS	// // ()	AOR20220001651C202400014
245	D-WA/35039/2024	SANJUKTA BEHERA VS THE COLLECTOR AND DISTRICT MAGISTRATE, KALAHANDI	SUSHANTA KUMAR JOSHI VS	// // ()	
246	D-WP(C)/34736/2024	DEBENDRANATH MOAHNTA VS STATE OF ODISHA	SWAPNIL ROY VS	// // ()	AOR20220001600C202400019
247	D-WP(C)/34738/2024 WP(C)/19617/2024	SUBASINI BEHERA VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	// // ()	
248	D-WP(C)/34739/2024 WP(C)/19669/2024	AMBIKA DAS VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// // ()	
249	D-WP(C)/34741/2024	MANORANJAN PATTANAIAK VS STATE OF ODISHA	ANIL KUMAR DAS VS	// // ()	

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250	D-WP(C)/34745/2024	SUDHANSU SEKHAR NAYAK VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //	
251	D-WP(C)/34749/2024	RADHESHYAM GHADAI VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //	
252	D-WP(C)/34750/2024	ANSHUMAN SINGH VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// 0 //	
253	D-WP(C)/34751/2024	DEBARAJ MAHARANA VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// 0 //	
254	D-WP(C)/34752/2024	BIRANCHI KUMAR NAIK VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// 0 //	
255	D-WP(C)/34753/2024	JITENDRA NAIK VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// 0 //	
256	D-WP(C)/34754/2024	SRIDHAR CHANDRA BEHERA VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// 0 //	
257	D-WP(C)/34755/2024	BANAMALI PATRA VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// 0 //	
258	D-WP(C)/34759/2024	PRAMILA MISHRA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //	
259	D-WP(C)/34760/2024	JAIPRAKASH HOSPITAL AND RESERCH CENTRE VS STATE OF ODISHA	PRINCEYATI MANDAN VS	// 0 //	
260	D-WP(C)/34761/2024	DR. TAPAN KUMAR PRADHAN VS UNION OF INDIA	IN PERSON VS	// 0 //	LOD20240000124C202400004
261	D-WP(C)/34763/2024	PRADIPTA ROUT	ARUN KUMAR PATRA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :12/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
262	D-WP(C)/34765/2024	VIKASH KUMAR	ARUN KUMAR PATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-WP(C)/34768/2024	SUBHALAXMI SATAPATHY	MANAS PATI	//	AOR20220001535C202400045
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-WP(C)/34770/2024	GITANJALI SAHU	PRABIN DAS	//	AOR20220001600C202400022
		VS	VS	()	
		CHAIRMAN,OPSC,CUTTACK		//	
265	D-WP(C)/34773/2024	SOURAV PATTANAYAK	ARUN KUMAR PATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-WP(C)/34774/2024	MANAS KUMAR NAYAK	ARUN KUMAR PATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-WP(C)/34777/2024	HRUDANANDA RAY	SOUMYA MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-WP(C)/34779/2024	HARSHA CHANDRA MAJHI	KRISHNA CHANDRA SAHU	//	
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-WP(C)/34783/2024	BALARAM SABHASUNDAR	KRISHNA CHANDRA SAHU	//	
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-WP(C)/34784/2024	JAYABHARAT PANIGRAHI	HAREKRUSHNA DASH	//	AOD20240000001C202400239
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-WP(C)/34787/2024	S ESWAR PRASAD RAO	HAREKRUSHNA DASH	//	AOD20240000001C202400247
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-WP(C)/34790/2024	SURENDRA KUMAR DHAL	ARJUNA CHARANA BEHERA	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :12/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/34791/2024	STATE OF ODISHA GOPABANDHU CHOUDHURY MAHAVIDYALAYA	ADITYA MISHRA	//	
		VS	VS	0	
274	D-WP(C)/34792/2024	EMPLOYEES PROVIDENT FUND ORGANISATION B.B.S.R SANDEEP KUMAR JENA	RAMAKANTA SARANGI	//	
		VS	VS	0	
275	D-WP(C)/34793/2024	THE STATE OF ODISHA M/S.K.P. SUGANDH LTD, SAMBALPUR	BHABANI PRASAD MOHANTY	//	
		VS	VS	0	
276	D-WP(C)/34794/2024	THE DY. COMMISSIONER OF CT AND GST SAMBALPUR-1 SUBHADRA SAHOO	RAMAKANTA SARANGI	//	
		VS	VS	0	
277	D-WP(C)/34795/2024	THE STATE OF ODISHA HEMANTA KUMAR BHOI	GYANA RANJAN SETHI	//	
		VS	VS	0	
278	D-WP(C)/34796/2024	STATE OF ODISHA RAJESH KUMAR MOHANTY	RAMAKANTA SARANGI	//	
		VS	VS	0	
279	D-WP(C)/34798/2024	THE STATE OF ODISHA NIRANJAN BISWAL	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	
280	D-WP(C)/34799/2024	STATE OF ODISHA AJOY KUMAR DEY	GYANA RANJAN SETHI	//	
		VS	VS	0	
281	D-WP(C)/34800/2024	STATE OF ODISHA PRAVAS RANJAN MOHANTY	RAMAKANTA SARANGI	//	
		VS	VS	0	
282	D-WP(C)/34802/2024	THE STATE OF ODISHA YUDHISHTIR SENAPATI	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	
283	D-WP(C)/34803/2024	STATE OF ODISHA PUSPANJALI MALLICK	RAMAKANTA SARANGI	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	

ORISSA HIGH COURT**FILING REPORT AS ON :12/08/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/34804/2024 WP(C)/19697/2024	JAGANNATH PARIDA VS STATE OF ODISHA	MANORANJAN NAYAK VS	// 0 //	
285	D-WP(C)/34806/2024 WP(C)/19698/2024	BHANJA KISHORE MAHALIK VS STATE OF ODISHA	MANORANJAN NAYAK VS	// 0 //	
286	D-WP(C)/34807/2024	SUSANTA KUMAR PATRA VS THE STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //	
287	D-WP(C)/34808/2024	SISIRA KANTA DASH VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
288	D-WP(C)/34810/2024 WP(C)/19677/2024	RAMA CHANDRA MISHRA VS STATE OF ODISHA	MANORANJAN NAYAK VS	// 0 //	
289	D-WP(C)/34811/2024	SASMITA MADELI VS THE STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //	
290	D-WP(C)/34812/2024	NARASINGHA RAO VS UNION OF INDIA	NIRMAL RANJAN ROUSTRAY VS	// 0 //	
291	D-WP(C)/34813/2024	PRANATI MALLICK VS THE STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //	
292	D-WP(C)/34814/2024	SOUMYA RANJAN SWAIN VS COMMISSIONER CUM SECRETARY GOVT OF ODISHA	BIBHUDHANANDA MUDULI VS	// 0 //	
293	D-WP(C)/34815/2024	SUSANTA SETHY VS THE STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //	
294	D-WP(C)/34816/2024	BHARAT SANCHAR NIGAM LTD. VS M/S. SUBASH CHANDRA KANCHAN, ENGINEER AND CONSULTANT	ASHOK KUMAR MOHANTY VS	// 0 //	
295	D-WP(C)/34817/2024	AMIT KUMAR SWAIN	RAMAKANTA SARANGI	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		THE STATE OF ODISHA		//	
296	D-WP(C)/34818/2024	GOLAPI MANDAL @ GOLAP MANDAL	JAYANTA KUMAR MAJHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/34819/2024	DIBAKAR MAHARANA	GOPINATH MISHRA	//	
		VS	VS	0	
		COMMISSIONER CONSOLIDATION , BHUBANESWAR		//	
298	D-WP(C)/34821/2024	RANJIT BEHERA	ANJAN KUMAR BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/34822/2024	M/S.ADITYA ALUMINIUM, LAPANGA, SAMBALPUR	SHYAM SUNDAR TRIPATHY	//	
	WP(C)/19666/2024	VS	VS	0	
		THE PRESIDING OFFICER, LABOUR COURT, SAMBALPUR		//	
300	D-WP(C)/34823/2024	SURESH KHATAI	SAMVIT MOHANTY	//	
		VS	VS	0	
		NATIONAL HIGHWAYS AUTHORITY OF INDIA		//	
301	D-WP(C)/34824/2024	AJIT KUMAR LENKA	BISWAJIT MAHARANA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/34825/2024	UMAR KHAN	RAKESH KUMAR MALLICK	//	
		VS	VS	0	
		A.O., MAHINDRA RURAL HOUSING FINANCE LTD., BBSR		//	
303	D-WP(C)/34827/2024	JAYA RAY	SATYABRATA SENAPATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/34828/2024	RAMESH MALI	HAREKRUSHNA DASH	//	AOD2024000001C202400240
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/34829/2024	BHAGYABATI RAO	SANJIB MOHANTY	//	
		VS	VS	0	
		REGISTRAR , UTKAL UNIVERSITY , VANI VIHAR		//	
306	D-WP(C)/34830/2024	SURESH CHANDRA MALLICK @ SURESH CHANDRA MALIK	KANTAKANTA MAHAPATRA	//	
	WP(C)/19655/2024	VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/34831/2024	STATE OF ODISHA TAMARAPPELLI SOMESWAR RAO @ T SOMESWAR RAO VS	HAREKRUSHNA DASH VS	// // ()	AOD20240000001C202400246
308	D-WP(C)/34832/2024	STATE OF ODISHA KOLLI YUGANDHAR VS	HAREKRUSHNA DASH VS	// // ()	AOD20240000001C202400241
309	D-WP(C)/34833/2024	STATE OF ODISHA NABIN CHANDRA MAJHI VS	SHAKTI DATTA TRIPATHY VS	// // ()	
310	D-WP(C)/34834/2024	ASST.REGISTRAR OF CO-OPERATIVE SOCITIES, KUNCHINDA CIRCLE M NAVEEN KUMAR VS	HAREKRUSHNA DASH VS	// // ()	AOD20240000001C202400243
311	D-WP(C)/34835/2024	STATE OF ODISHA BONTU CHIRANJEEVI VS	HAREKRUSHNA DASH VS	// // ()	AOD20240000001C202400242
312	D-WP(C)/34836/2024	STATE OF ODISHA KALPANA JENA VS	SUKANTA KUMAR DALAI VS	// // ()	AOD20240000306C202400022
313	D-WP(C)/34837/2024	STATE OF ODISHA KANAGALA SREEDHAR @ K SHREEDHAR VS	HAREKRUSHNA DASH VS	// // ()	AOD20240000001C202400245
314	D-WP(C)/34838/2024	STATE OF ODISHA GANESWAR BEHERA VS	PRADEEP KUMAR KHUNTIA VS	// // ()	
315	D-WP(C)/34840/2024	STATE OF ODISHA HRUDAYANANDA PANDA VS	HAREKRUSHNA DASH VS	// // ()	AOD20240000001C202400244
316	D-WP(C)/34842/2024	STATE OF ODISHA M/S. RELIANCE RETAIL LIMITED, BBSR VS	SASWAT KUMAR ACHARYA VS	// // ()	
317	D-WP(C)/34844/2024	M/S. S.A. TECHNOLOGIES, CUTTACK SURESH KUMAR PANDA VS	SANDHYARANI PANI VS	// // ()	AOR20230000010C202400100
		THE ADDITIONAL COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR.		//	

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/34848/2024	CHHEND INDUSTRIAL TRAINING CENTRE, ITC, ROURKELA	RAJESH KUMAR DAS	//	
		VS	VS	0	
		STATE OF ORISSA		//	
319	D-WP(C)/34849/2024	BRAMHANI INDUSTRIAL TRAINING CRNTRE , BALUSOBA	RAJESH KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
320	D-WP(C)/34850/2024	BANAWARILAL MEMORIAL INDUSTRIAL TRAINING CENTRE, BIRMOHANA	RAJESH KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
321	D-WP(C)/34854/2024	SUBHRANSU BHUSAN PANDA	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
322	D-WP(C)/34855/2024	SARMIL PANDA	GOPINATH SETHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
323	D-WP(C)/34856/2024	PRANATI RANI BASTIA	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
324	D-WP(C)/34857/2024	SHISHIRA MOHANTY	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
325	D-WP(C)/34858/2024	PRAKASH CHANDRA PRUSTY	SANJAY KUMAR SAMANTARAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
326	D-WP(C)/34859/2024	UDAY MAHALI	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
327	D-WP(C)/34861/2024	KAILASH CHANDRA PARIDA	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
328	D-WP(C)/34862/2024	KISUN HANSDAH	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
329	D-WP(C)/34864/2024	JAYANTI MOHARANA	SUDHIR KUMAR MALLICK	//	

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FILING REPORT AS ON :12/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/34866/2024	ATITHI RESTAURANT, BALASORE	SAIBRATA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/34867/2024	DIBAKAR MARNDI	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/34868/2024	TILOTTAMA ROUT	SAMEER KUMAR DAS	//	
		VS	VS	0	
		BOARD OF SECONDARY EDUCATION , ODISHA		//	
333	D-WP(C)/34869/2024	RAMESH CHANDRA NAYAK	SAMEER KUMAR DAS	//	
		VS	VS	0	
		BOARD OF SECONDARY EDUCATION , ODISHA		//	
334	D-WP(C)/34870/2024	M/S. TARINI CONSTRUCTION, ANGUL	SUBASH CH PANI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/34871/2024	M/S. TARINI CONSTRUCTION, ANGUL	SUBASH CH PANI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/34872/2024	MANAS KUMAR RATH	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/34873/2024	SUBASINI MUNDA	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/34874/2024	M/S. TARINI CONSTRUCTION, ANGUL	SUBASH CH PANI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/34875/2024	TAPAN KUMAR MOHANTY	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/34876/2024	M/S. TARINI CONSTRUCTION, ANGUL	SUBASH CH PANI	//	
		VS	VS	0	

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FILING REPORT AS ON :12/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/34877/2024	STATE OF ODISHA M/S TARINI CONSTRUCTION VS	SUBASH CH PANI VS	// // 0	
342	D-WP(C)/34879/2024	STATE OF ODISHA M/S TARINI CONSTRUCTION VS	SUBASH CH PANI VS	// // 0	
343	D-WP(C)/34880/2024	STATE OF ODISHA GOLAP YADAV VS	SUDHIR KUMAR MALLICK VS	// // 0	
344	D-WP(C)/34882/2024	STATE OF ODISHA PRADEEP KUMAR BEHERA VS REGISTRAR COOPERATIVE SOCIETIES, BBSR	BAIDHAR SAHOO VS	// // 0	
345	D-WP(C)/34883/2024	M/S TARINI CONSTRUCTION VS STATE OF ODISHA	SUBASH CH PANI VS	// // 0	
346	D-WP(C)/34885/2024	ANJALI RATH VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// // 0	
347	D-WP(C)/34886/2024	M/S TARINI CONSTRUCTION VS STATE OF ODISHA	SUBASH CH PANI VS	// // 0	
348	D-WP(C)/34887/2024	DULAMANI SAHU VS STATE OF ODISHA	JAGABANDHU SAHU VS	// // 0	
349	D-WP(C)/34889/2024	LALA SAURABH VERMA VS R.T.O.OFFICER, CHANDIKHOLE	SYAMALENDU PATTNAIK VS	// // 0	
350	D-WP(C)/34890/2024	RANI NAYAK VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// // 0	
351	D-WP(C)/34891/2024	LALA SAURABH VERMA VS R.T.O.CHANDIKHOLE	SYAMALENDU PATTNAIK VS	// // 0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-WP(C)/34892/2024	RANJAN KUMAR JENA VS UNION OF INDIA	ANUP NARAYAN MOHANTY VS	// 0 //	AOR20220003930C202400005
353	D-WP(C)/34893/2024	SANJEEB KUMAR SETHY VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //	
354	D-WP(C)/34894/2024	NIRANJAN KAR VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //	
355	D-WP(C)/34895/2024	SATYABHAMA PRUSTY VS STATE OF ODISHA	BISHNU PRASAD RATH VS	// 0 //	
356	D-WP(C)/34896/2024	BULU SETHI VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //	
357	D-WP(C)/34898/2024	BRUNDABAN NAYAK VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //	
358	D-WP(C)/34899/2024	RABINDRANATH BISOYI VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //	
359	D-WP(C)/34900/2024	RAJALAXMI MISHRA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
360	D-WP(C)/34901/2024	UPENDRA LAL MAHAL VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //	
361	D-WP(C)/34904/2024	BRAJA MOHAN DASH VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //	
362	D-WP(C)/34906/2024	BALABHADRA PRADHAN VS STATE OF ODISHA	SUABSH CHANDRA PANI VS	// 0 //	
363	D-WP(C)/34907/2024	NABIN KUMAR BHUYAN	SUBHADUTTA ROUSTRAY	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
364	D-WP(C)/34908/2024	BALABHADRA PRADHAN	SUBASH VHANDRA PANI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
365	D-WP(C)/34911/2024	AMULYA KUMAR LENKA	SUBHADUTTA ROURTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
366	D-WP(C)/34912/2024	DALIMA NAIK	RAMDAS ACHARY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
367	D-WP(C)/34913/2024	M/S TARINI CONSTRUCTION, ANGUL	SUBASH CHANDRA PANI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
368	D-WP(C)/34914/2024	KISHORE KUMAR KAMILA	BIDYADHAR MANSING	//	
		VS	VS	0	
		MANAGING DIRECTOR, OMFED, BBSR		//	
369	D-WP(C)/34915/2024	M/S TARINI CONSTRUCTION, ANGUL	SUBASH CHANDRA PANI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
370	D-WP(C)/34916/2024	SUNIL KUMAR DAS	RAMDAS ACHARY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
371	D-WP(C)/34919/2024	BASANTI KUMARI SETHI	SARATHI JYOTI MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
372	D-WP(C)/34920/2024	MAHENDRA KUMAR SAMAL	SOUMYA RANJAN MOHANTY	//	
		VS	VS	0	
		UNION OF INDIA		//	
373	D-WP(C)/34922/2024	KAUSTUBH PATTNAIK	NIRANJAN SINGH (1)	//	
		VS	VS	0	
		UNION OF INDIA		//	
374	D-WP(C)/34923/2024	MEENA NAYAK	MUKUNDA CHANDRA MISHRA	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/34925/2024	STATE OF ORISSA SADASIBA SWAIN VS	RAMDAS ACHARY VS	// // 0	
376	D-WP(C)/34926/2024	STATE OF ODISHA KUSHASAN BISWAL VS	SOUMYA RANJAN MOHANTY VS	// // 0	
377	D-WP(C)/34929/2024	UNION OF INDIA HEMANT KUMAR PRADHAN VS	HEMANTA KUMAR ROUT VS	// // 0	
378	D-WP(C)/34930/2024	STATE OF ODISHA INDRAMANI BISWAL VS	SOUMYA RANJAN MOHANTY VS	// // 0	
379	D-WP(C)/34931/2024	UNION OF INDIA SATRUGHNA ROUT VS	NARESH CHANDRA JENA VS	// // 0	
380	D-WP(C)/34933/2024	STATE OF ODISHA M/S. TATA PROJECTS LTD., BBSR VS	DEEPRO SEN VS	// // 0	
381	D-WP(C)/34934/2024	UNION OF INDIA HEMANTA KUMAR PANIGRAHI VS	HEMANTA KUMAR ROUT VS	// // 0	
382	D-WP(C)/34936/2024	STATE OF ODISHA SAMIR KUMAR SAHOO VS	SOUMYA RANJAN MOHANTY VS	// // 0	
383	D-WP(C)/34938/2024	UNION OF INDIA GANESH PAIK VS	GYANALOKA MOHANTY VS	// // 0	
384	D-WP(C)/34940/2024	STATE OF ODISHA BALARAM PALA VS	DEBASIS ROUT VS	// // 0	
385	D-WP(C)/34941/2024	STATE OF ODISHA BRAJA KISHORE BISWAL VS	SOUMYA RANJAN MOHANTY VS	// // 0	
		UNION OF INDIA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/34942/2024	MADAN MOHAN PATRO VS STATE OF ODISHA	GYANALOKA MOHANTY VS	// 0 //	
387	D-WP(C)/34944/2024	M/S INDIAN EXPLOSIVES PVT.LTD VS CHIEF COMMISSIONER OF CT AND GST	MADHAB LAL AGARWAL VS	// 0 //	
388	D-WP(C)/34945/2024	PRAKASH CHANDRA SABAR VS STATE OF ODISHA	GYANALOKA MOHANTY VS	// 0 //	
389	D-WP(C)/34946/2024	MURALIDHAR PARIDA VS STATE OF ODISHA	DEBASIS ROUT VS	// 0 //	
390	D-WP(C)/34947/2024	BIREN CHANDRA MALI VS STATE OF ODISHA	GYANALOKA MOHANTY VS	// 0 //	
391	D-WP(C)/34949/2024	SIBARAM MISHRA VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// 0 //	
392	D-WP(C)/34950/2024	SANTOSH KUMAR NAIK VS SASHIKALA PATEL	SOUMENDRA PATTANAİK VS	// 0 //	
393	D-WP(C)/34953/2024	SACHALA KUMARI DALAI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //	
394	D-WP(C)/34955/2024	M/S. DXB TOURS AND TRAVELS PVT.LTD, BBSR VS AIRPORT AUTHORITY OF INDIA, NEW DELHI	TAPESH ROY VS	// 0 //	
395	D-WP(C)/34956/2024	DEBAJANI SARANGI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //	
396	D-WP(C)/34958/2024	RABINDRANATH PRADHAN VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //	AOD20220003080C202400019
397	D-WP(C)/34960/2024	JABA NAYAK	LAXMIKANTA MOHANTY	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
398	D-WP(C)/34961/2024	RABINDRANATH SAMANTARY	JITENDRA KUMAR LENKA	//	
		VS	VS	0	
		COLLECTOR CUM DIST.MAGISTRATE CUTTACK		//	
399	D-WP(C)/34963/2024	CHHABI RANI HOTA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
400	D-WP(C)/34965/2024	BALARAM PRADHAN	UMA CHARAN MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
401	D-WP(C)/34967/2024	MAMATA NAYAK	AUROBINDA SAHOO	//	AOD20220003080C202400020
		VS	VS	0	
		STATE OF ODISHA		//	
402	D-WP(C)/34968/2024	SHESHDEV BHOI	DILIP KUMAR SAHU	//	AOR20220001727C202400007
		VS	VS	0	
		STATE OF ODISHA		//	
403	D-WP(C)/34969/2024	SAROJ KUMAR NAYAK	CHITTA RANJAN PATTNAIK	//	
		VS	VS	0	
		ADDITIONAL COMMISSIONER CONSOLIDATION AND SETTLEMENT BALASORE		//	
404	D-WP(C)/34971/2024	SATYABAN SETHIA	KANANBALA ROY CHOUDHURY	//	
		VS	VS	0	
		CENTRAL SILK BOARD , BANGALORE		//	
405	D-WP(C)/34972/2024	LALIMA GLORIA DUNGUNG	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
406	D-WP(C)/34975/2024	ANTARYAMI ROUTA	GYANALOKA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
407	D-WP(C)/34976/2024	SHANTIMUNI SUREKHA HORO	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
408	D-WP(C)/34978/2024	BRAJA KISHORE SWAIN	SURYAKANTA DWIBEDI	//	
		VS	VS	0	

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409	D-WP(C)/34979/2024	STATE OF ODISHA SARITA SORONIA VS	KUNAL KUMAR SWAIN VS	// // ()	
410	D-WP(C)/34980/2024	STATE OF ODISHA SACHINDRA CHANDRA PADHAN VS	DILIP KUMAR SAHU VS	// // ()	AOR20220001727C202400008
411	D-WP(C)/34983/2024	STATE OF ODISHA RABINDRA KUMAR MOHANTY VS	SUBASH CHANDRA RATH VS	// // ()	
412	D-WP(C)/34984/2024	STATE OF ODISHA RABINDRA BARLA VS	DIGAMBARA MISHRA VS	// // ()	
413	D-WP(C)/34987/2024	STATE OF ODISHA ARUN KUMAR KISHAN VS	LAXMINARAYAN PATEL VS	// // ()	
414	D-WP(C)/34988/2024	DIRECTORATE GENERAL FIRE SERVICES HOME GUARD AND CIVIL DEFENCE KIRAN SHA VS	GYANENDRA CHANDRA SWAIN VS	// // ()	
415	D-WP(C)/34990/2024	STATE OF ODISHA RENUBALA NAYAK VS	ALOK KUMAR PANDA VS	// // ()	
416	D-WP(C)/34991/2024	STATE OF ODISHA ALOK CHANDRA BEHERA VS	MANMEET SINGH ARORA VS	// // ()	
417	D-WP(C)/34993/2024	STATE OF ODISHA HIMANSU MOHAN MISHRA VS	JITENDRA KUMAR LENKA VS	// // ()	
418	D-WP(C)/34995/2024	STATE OF ODISHA BAJI JENA VS	ROHIT RANJAN RAY VS	// // ()	
419	D-WP(C)/34997/2024	STATE OF ODISHA MEERA MOHANTY VS TEHSILDAR, CUTTACK	SOUMYA JYOTI BISWAL VS	// // ()	

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420	D-WP(C)/34999/2024	RATIKANTA PARHI VS COLLECTOR, BHADRAK	SATYA NARAYAN MISHRA 4 VS	// 0 //	
421	D-WP(C)/35002/2024	RAMAKRUSHNA BALIARSINGH VS STATE OF ODISHA	ROHIT RANJAN RAY VS	// 0 //	
422	D-WP(C)/35005/2024	FIROJ KUMAR TURUK VS COLLECTOR CUM CHAIRMAN, RTO, KORAPUT	LALIT KUMAR MAHARANA VS	// 0 //	
423	D-WP(C)/35006/2024	MAKHAN SHA VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// 0 //	
424	D-WP(C)/35007/2024	K.KRISHNA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
425	D-WP(C)/35008/2024	AJIT KUMAR SARANGI VS STATE OF ODISHA	ROHIT RANJAN RAY VS	// 0 //	
426	D-WP(C)/35009/2024	RAGHUNATH PANDA VS STATE OF ODISHA	DEBASIS ROUT VS	// 0 //	
427	D-WP(C)/35010/2024	TUTU @ SOUMENDRA NARAYAN DAS VS STATE OF ODISHA	NISHAT AFREEN VS	// 0 //	
428	D-WP(C)/35011/2024	SANTOSH KUMAR SAHOO VS DISTRICT SUB REGISTRAR, KHURDA	SUBRATA MISHRA VS	// 0 //	
429	D-WP(C)/35012/2024	KANAN MOHANTY VS STATE OF ODISHA	SAKTIDHARA MISHRA VS	// 0 //	
430	D-WP(C)/35013/2024	BISHNU CHARAN BINDHANI VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //	
431	D-WP(C)/35014/2024	DWARIKANATH DASH	SADASIVA PATRA (1)	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
432	D-WP(C)/35015/2024	PABITRA MOHAN DAS	KAUSHIK SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
433	D-WP(C)/35016/2024	MOTHER TERESA COLLEGE OF NURSING, JAJPUR	GOPAL PRASAD JENA	//	
		VS	VS	0	
		THE ADDL. CHIEF SECRETARY TO GOVT. HEALTH AND FAMILY WELFARE DEPT.GOV.T.,KHURDA		//	
434	D-WP(C)/35017/2024	SITARAM SAI	DIPTI RANJAN BHOKTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
435	D-WP(C)/35018/2024	THE BM, SBI, SONEPUR BRANCH	GURUDUTTA KAR	//	
		VS	VS	0	
		THE CHIEF C.S.O. CUM D.M.O.S.C.S.C. LTD., SUBARNPUR		//	
436	D-WP(C)/35019/2024	PURNA CHANDRA NPATRA	BICHITRA NARAYANA SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
437	D-WP(C)/35020/2024	SANGRAM KISHORI PANDA	UPASANA BAL	//	
		VS	VS	0	
		CHIEF COMMISSIONER CGST , CENTRAL EXCISE AND CUSTOMS ODISHA		//	
438	D-WP(C)/35021/2024	GLOBAL INDUSTRIAL TRAINING CENTRE, SUNDERGARH	GARNAY KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
439	D-WP(C)/35022/2024	DULESWAR ADHA	BIJAY KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
440	D-WP(C)/35023/2024	SANTOSH BEHERA	RAJKISHORE SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
441	D-WP(C)/35024/2024	RAMESH CHANDRA DEY	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
442	D-WP(C)/35025/2024	BINOD KUMAR DHIR	BANSHIDHAR SATAPATHY	//	
		VS	VS	0	

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443	D-WP(C)/35026/2024	STATE OF ODISHA BIDYADHAR NAIK VS	ARJUNA CHARANA BEHERA VS	// // 0	
444	D-WP(C)/35027/2024	STATE OF ODISHA OHIDA BIBI VS	SUBASH CHANDRA SATPATHY VS	// // 0	
445	D-WP(C)/35028/2024	STATE OF ODISHA DEEPAK KUMAR DAS VS	UPASANA BAL VS	// // 0	
446	D-WP(C)/35031/2024	CHIEF COMMISSIONER CGST, CENTRAL EXCISE AND CUSTOMS ODISHA BHOLESWAR RAUL VS	BANSHIDHAR SATAPATHY VS	// // 0	
447	D-WP(C)/35033/2024	STATE OF ODISHA JYOTIRANJAN NATH VS	SHASHI BHUSAN JENA VS	// // 0	
448	D-WP(C)/35034/2024	UNION OF INDIA HADU PALTASINGH VS	TANMAY MISHRA VS	// // 0	
449	D-WP(C)/35036/2024	STATE OF ODISHA BISWOJIT SETHY VS	RAJJEET ROY VS	// // 0	
450	D-WP(C)/35037/2024	STATE OF ODISHA JHASKETAN BHAISAL VS	SHASHI BHUSAN JENA VS	// // 0	
451	D-WP(C)/35038/2024	STATE OF ORISSA BISWAJIT DASH VS	KISHORE KUMAR MISHRA VS	// // 0	
452	D-WP(C)/35040/2024	NATIONAL SALES MANAGER GIRISH GULABRAO VIRULKAR, AXIS BANK LTD, MUMBAI PURNA CHANDRA SAHOO VS	LAXMI PRASAD DWIVEDY VS	// // 0	
453	D-WP(C)/35041/2024	STATE OF ODISHA SHARUKH KHAN VS	DEEPAK RANJAN PARIDA VS	// // 0	
		STATE OF ODISHA		//	

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454	D-WP(C)/35042/2024	KANHU CHARAN MOHANTY VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //	
455	D-WP(C)/35044/2024	ANITA MOHAPATRA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
456	D-WP(C)/35045/2024	STATE ITI PRIVATE ASSOCIATION,BBSR VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //	
457	D-WP(C)/35046/2024	ARCHANA BISWAL VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //	
458	D-WP(C)/35047/2024	MANASWINI SAHOO VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //	
459	D-WP(C)/35048/2024	MIHIRA KUMAR MISHRA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //	
460	D-WP(C)/35050/2024	JYOTIRANJAN PARIDA VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //	
461	D-WP(C)/35052/2024	SAPAN BEHARI PATI VS UNION OF INDIA	PRAVAT RANJAN SUTAR VS	// 0 //	
462	D-WP(C)/35053/2024	ASHOK KUMAR NAIK VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //	
463	D-WP(C)/35055/2024	NAMITA PRUSTY VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //	
464	D-WP(C)/35056/2024	JAGABANDHU MEHER VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// 0 //	
465	D-WP(C)/35057/2024	JAMBOBATI DEHERY	RAJALAXMI BISWAL	//	

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		VS	VS	()	
466	D-WP(C)/35059/2024	STATE OF ODISHA ALEKHA MEHER	DEBASHISHA HOTA	//	AOR20220001293C202400005
		VS	VS	()	
467	D-WP(C)/35060/2024	STATE OF ODISHA ACHYUTANANDA BEHERA	RAJJEET ROY	//	
		VS	VS	()	
468	D-WP(C)/35062/2024	STATE OF ODISHA JYOTRIMAYEE SAHOO	RAJJEET ROY	//	
		VS	VS	()	
469	D-WP(C)/35063/2024	STATE OF ODISHA MADHUSMITA SETHI	RAJJEET ROY	//	
		VS	VS	()	
470	D-WP(C)/35064/2024	STATE OF ODISHA HEMANTA KUMAR BHALIA	BIJAY KUMAR MISHRA	//	
		VS	VS	()	
471	D-WP(C)/35065/2024	STATE OF ODISHA SUBHADARSHINI RAM	RAJJEET ROY	//	
		VS	VS	()	
472	D-WP(C)/35066/2024	STATE OF ODISHA DHANURJYA CHHATRIA	KRUSHNA CHANDRA DASH	//	
		VS	VS	()	
473	D-WP(C)/35069/2024	SPL. LAND ACQUISITION OFFICER, NUAPADA KSHITISH KUMAR JENA	RAJJEET ROY	//	
		VS	VS	()	
474	D-WP(C)/35070/2024	STATE OF ODISHA PRAFULLA KUMAR DASH	RADHARAMAN DAS NAYAK	//	
		VS	VS	()	
475	D-WP(C)/35071/2024	STATE OF ODISHA LOPAMUDRA PARIJA	RAJJEET ROY	//	
		VS	VS	()	
476	D-WP(C)/35072/2024	STATE OF ODISHA RANGANATH KAR	KURESH PRASAD DASH	//	
		VS	VS	()	

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477	D-WP(C)/35073/2024	STATE OF ODISHA PRADEEP KUMAR JENA VS	RAJJEET ROY VS	// // ()	
478	D-WP(C)/35074/2024	STATE OF ODISHA SUSANTA KUMAR PANIGRAHI VS	SUKANTA KUMAR MISHRA VS	// // ()	
479	D-WP(C)/35076/2024	STATE OF ODISHA SOUMYA SASWAT BEHERA VS	RAJJEET ROY VS	// // ()	
480	D-ABLAPL/24230/2024	STATE OF ODISHA BASUDEV TRIPATHY VS	BHARAT JALLI VS	// // ()	BALIKUDA /210 /2024 AOD20240000581C202400004
481	D-ABLAPL/24231/2024	STATE OF ODISHA PARSURAM SRICHANDAN VS	SURYAKANTA PALAI VS	// // ()	KHURDA SADAR /35 /2024 AOR20220004106C202400009
482	D-ABLAPL/24232/2024	STATE OF ODISHA DEEPAK KUMAR TIRIYA VS	SARADA PRASAD DASH VS	// // ()	JASHIPUR /171 /2024
483	D-ABLAPL/24233/2024	STATE OF ODISHA BAIDHARA @PRASANTA MAJHI VS	KHUSBU PANIGRAHI VS	// // ()	BALASORE SADAR /162 /2024 AOR20220002787C202400098
484	D-ABLAPL/24235/2024	STATE OF ODISHA DAMODAR DAS VS	RAJENDRA NARAYAN ROUT VS	// // ()	BHADRAK RURAL /461 /2024 AOR20220001558C202400122
485	D-ABLAPL/24236/2024	STATE OF ODISHA JHANSI @ JHANSI MOHANTY VS	DIBYAJYOTI SAHOO VS	// // ()	BHADRAK TOWN /219 /2024
486	D-ABLAPL/24237/2024	STATE OF ODISHA SUSHANTA DUAN VS	IPSIT AUROBINDO ACHARYA VS	// // ()	AMBABHONA /235 /2023
487	D-ABLAPL/24238/2024	STATE OF ODISHA BIDYADHAR MOHANTY VS STATE OF ODISHA	S.S.RAY (2) VS	// // ()	BARBIL /232 /2024

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488	D-ABLAPL/24244/2024	PAYAL SAHU VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH /447 /2024 () //	
489	D-ABLAPL/24245/2024	SANI GURLLA @ SONY GURLA VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH /447 /2024 () //	
490	D-ABLAPL/24248/2024	SURESH CHANDRA KHUNTIA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	MADHUPATNA /202 /2024 () //	
491	D-ABLAPL/24250/2024	JASOBANTA SAHOO VS STATE OF ODISHA	ASHUTOSH MOHANTA VS	TELKOI /229 /2024 () //	
492	D-ABLAPL/24251/2024	JAYA MALLIK @ JANMEJAYA MALLIK VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	BANKI /126 /2024 () //	
493	D-ABLAPL/24253/2024	AJAY SA VS STATE OF ODISHA	UMA SHANKAR PATEL VS	HEMGIR /269 /2024 () //	AOR20220000263C202400043
494	D-ABLAPL/24260/2024	MADHUSUDAN DATTA VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	KISSANNAGAR PS /229 /2024 () //	
495	D-ABLAPL/24263/2024	SUKANTA PARIDA VS STATE OF ODISHA	PRAMOD KUMAR ROUT VS	NISCHINTAKOILI /172 /2024 () //	
496	D-ABLAPL/24266/2024	RAMENDRA NARAYAN KARA VS STATE OF ODISHA	BISWABHUSAN DAS VS	SATYABADI /9 /2024 () //	
497	D-ABLAPL/24267/2024	SOUMYA RANJAN RATH VS STATE OF ODISHA(VIG.)	UPENDRA KUMAR SAMAL VS	CUTTACK VIGILANCE /20 /2024 () //	
498	D-ABLAPL/24268/2024	MANJULA @ MANJULATA MISHRA @ RATH VS STATE OF ODISHA(VIG.)	UPENDRA KUMAR SAMAL VS	CUTTACK VIGILANCE /20 /2024 () //	
499	D-ABLAPL/24278/2024	RINKU NAIK	ASUTOSH TRIPATHY	BANARAPAL /310 /2024	AOR20220001648C202400044

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500	D-ABLAPL/24285/2024	VS STATE OF ODISHA ALEKHA MALIK	VS ARIJEET MISHRA	() // AUL /455 /2024	
501	D-ABLAPL/24287/2024	VS STATE OF ODISHA GYANA RANJAN MOHAPATRA	VS KULDEEP MOHANTY	() // JASHIPUR /177 /2024	
502	D-ABLAPL/24288/2024	VS STATE OF ODISHA SK.OSIULLA	SURESH KUMAR JENA VS	BINJHARPUR /445 /2024 () //	
503	D-ABLAPL/24294/2024	VS STATE OF ODISHA JAGA LENKA	JUGALA KISHORE PANDA VS	HARABHANGA /44 /2024 () //	
504	D-ABLAPL/24298/2024	VS STATE OF ODISHA PRASAD PAIKARAY	SANTOSH CHANDRA ATABUDHI VS	CHANDAKA P.S. /169 /2018 () //	
505	D-ABLAPL/24311/2024	VS STATE OF ODISHA SOMANATH MISHRA @ LIPUN	SK. ZAFARULLA VS	MANAMUNDA /181 /2023 () //	
506	D-ABLAPL/24315/2024	VS STATE OF ODISHA HARISH MOHANTY	DEEPAK KU SAHOO VS	/ /0 () //	
507	D-ABLAPL/24316/2024	VS STATE OF ODISHA AJAYA KUMAR SWAIN	DEEPAK KU SAHOO VS	NIKIRAI /344 /2023 () //	
508	D-ABLAPL/24317/2024	VS STATE OF ODISHA VIVEK CHANDRA APAT @ BIBEK APAT	PRANAB KUMAR SAMANTRAY VS	RARUAN /183 /2023 () //	
509	D-ABLAPL/24319/2024	VS STATE OF ODISHA SK. ABDULAH	PRADEEP KUMAR KUNDU VS	CHATRAPUR /455 /2024 () //	
510	D-ABLAPL/24322/2024	VS STATE OF ODISHA PITAMBAR MAHALIK	JITENDRA KUMAR MISHRA (2) VS	BHADRAK TOWN /49 /1999 () //	

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511	D-ABLAPL/24328/2024	STATE OF ODISHA PRADEEP KUMAR SAHOO VS	AMITAV TRIPATHY VS	// BERHAMPUR TOWN /189 /2024 ()	
512	D-ABLAPL/24329/2024	STATE OF ODISHA SASMITA PRADHAN @ RUPALI VS	AMITAV TRIPATHY VS	// ODAGAON /150 /2024 ()	
513	D-ABLAPL/24332/2024	STATE OF ODISHA SRIDHAR BARIK VS	SAMARENDRA BAHADUR VS	// CHANDABALI /147 /2024 ()	
514	D-ABLAPL/24337/2024	STATE OF ODISHA KALU @ KALI PRASAD MISHRA VS	DEVASHIS PANDA VS	// BALIAPANDA /162 /2024 ()	
515	D-ABLAPL/24340/2024	STATE OF ODISHA INDRAMANI SAHU @ BEHERA VS	SURYA KANTA PRADHAN VS	// BAGDIA /125 /2024 ()	
516	D-ABLAPL/24342/2024	STATE OF ODISHA KUNU @ KUNI @ PRASANTA KUMAR SARANGI VS	AKSHAYA KUMAR SAHOO VS	// SUBALAYA /177 /2024 ()	
517	D-ABLAPL/24343/2024	STATE OF ODISHA SANJUKTA BEHERA VS	PARTHA SARATHI NAYAK VS	// BINJHARPUR /424 /2024 ()	
518	D-ABLAPL/24344/2024	STATE OF ODISHA SOMANATH GEMEL VS	MANORANJAN PADHY VS	// MACHHKUND /57 /2022 ()	
519	D-ABLAPL/24346/2024	STATE OF ODISHA PATI @ SHREEPATI PRADHAN VS	AMIT KUMAR NATH VS	// BAGDIA /37 /2024 ()	
520	D-ABLAPL/24350/2024	STATE OF ODISHA NISHIKANTA GADANAIAK @ GARNAIK VS	ANIRUDHA DAS VS	// PURUNAKOTE /41 /2024 ()	
521	D-ABLAPL/24351/2024	STATE OF ODISHA DEBRAJ MEHER @ DEBARAJ MEHER VS	LAXMINARAYAN PATEL VS	// SONEPUR /178 /2024 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :12/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
522	D-ABLAPL/24361/2024	SATYARANJAN PARIDA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	RAJKANIKA /234 /2024 () //	
523	D-ABLAPL/24364/2024	JYOTI SETH VS STATE OF ODISHA	SANKAR PRASAD PADHI VS	DHAMA /113 /2024 () //	AOR20230000459C202400004
524	D-ABLAPL/24365/2024	BAIKUNTHANATH PARIDA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	RAJKANIKA /235 /2024 () //	
525	D-ABLAPL/24371/2024	DEBASISH NAIK @ ASHIS NAIK VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHAWANIPATNA TOWN /296 /2024 () //	
526	D-ABLAPL/24375/2024	MHAMMAD ASIPH VS STATE OF ODISHA	SATYABRATA PANDA VS	PADAMPUR /236 /2024 () //	
527	D-ABLAPL/24377/2024	PAPU SWAIN VS STATE OF ODISHA	KURESH PRASAD DASH VS	BHANJANAGAR /657 /2024 () //	
528	D-ABLAPL/24378/2024	GOBINDA SUNA @ GOBINDA SUAN VS STATE OF ODISHA	SATYABRATA PANDA VS	PAIKMAL /187 /2024 () //	
529	D-ABLAPL/24379/2024	AJAYA SAHOO @ AJAY KUMAR SAHOO VS STATE OF ODISHA	PRAHALLAD SAHU VS	RAJNAGAR /298 /2024 () //	
530	D-ABLAPL/24384/2024	BHAGYADHARA PANDA VS STATE OF ODISHA	SUJATA JENA VS	TANGI /172 /2024 () //	
531	D-ABLAPL/24385/2024	KUNA BANKA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	POTTANGI /70 /2024 () //	
532	D-ABLAPL/24387/2024	JALANDHAR CHHATRIA @ JALA CHHATRIA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	SINAPALI /35 /2020 () //	
533	D-ABLAPL/24388/2024	RAMESH CHANDRA SWAIN @ RAMESH SWAIN	SURYAKANTA DWIBEDI	FATEGARH /141 /2024	

ORISSA HIGH COURT

FILING REPORT AS ON :12/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
534	D-ABLAPL/24389/2024	ASWINI KUMAR SAMANTARAY	ROHIT RANJAN RAY	KHURDA SADAR /111 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
535	D-ABLAPL/24390/2024	JITENDRA SWAIN @ JITU SWAIN	SURYAKANTA DWIBEDI	FATEGARH /141 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
536	D-ABLAPL/24392/2024	RAHUL MALLIK	SATYAJEET ROUT	AUL /455 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
537	D-ABLAPL/24393/2024	SNIGDHARANI SAHOO	BIBHUTI RANJAN MOHANTY	CHAULIAGANJA /211 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
538	D-ABLAPL/24394/2024	SUNIL KUMAR SWAIN	JAYADEBA BEHERA	BANAPUR P.S. /166 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
539	D-ABLAPL/24396/2024	JITU @ SANTOSH BISWAL	JULU KHANSAMA	JHARSUGUDA /225 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
540	D-ABLAPL/24398/2024	NANGULI DALEI	ASISH KUMAR RAY	BALICHANDRAPUR /225 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
541	D-ABLAPL/24401/2024	BADAL KALET	DIBYA PRAKASH MISHRA	SAMBALPUR SADAR /112 /2024	AOR20220002454C202400142
		VS	VS	()	
		STATE OF ODISHA		//	
542	D-ABLAPL/24403/2024	MANTU BHUYAN	KHUSBU PANIGRAHI	CHANDIPUR /12 /2024	AOR20220002787C202400101
		VS	VS	()	
		STATE OF ODISHA		//	
543	D-ABLAPL/24404/2024	KANHA PUJHARI @SHIBASHISH PUJHARI	JIBAN RANJAN DASH	DHARAMGARH /184 /2024	AOD20240000627C202400002
		VS	VS	()	
		STATE OF ODISHA		//	
544	D-ABLAPL/24406/2024	RAKESH KUMAR SAHOO	Judhisthir Sahoo	BADAGODA P.S. /450 /2024	AOD20220003315C202400010
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :12/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
545	D-ABLAPL/24412/2024	STATE OF ODISHA BIKASH KANHAR VS UNION OF INDIA	SANJIB KUMAR BHANJADEO VS	// /0 () //	
546	D-ABLAPL/24414/2024	PARAMANANDA KANHAR VS UNION OF INDIA	SANJIB KUMAR BHANJADEO VS	//0 () //	
547	D-ABLAPL/24418/2024	ARJUN KATHIA VS STATE OF ODISHA	SRIDHAR RATH VS	BHEDEN /231 /2024 () //	
548	D-ABLAPL/24429/2024	RAJIB BEHERA VS STATE OF ODISHA	BHARAT JALLI VS	BALIKUDA /210 /2024 () //	AOD20240000581C202400005

ORISSA HIGH COURT

MISC CASES FILED on :12/08/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-FA/170/1980 FA/170/1980	KULAMANI MP	ABINASH ROURAY	3/2024
2	D-FA/170/1980 FA/170/1980	KULAMANI MP		4/2024
3	D-FA/170/1980 FA/170/1980	KULAMANI MP		5/2024
4	D-ADMLS/34767/2024 ADMLS/4/2024	EIBOIL GMBH MP	ANURAG PATI	13/2024
5	D-ARBA/31885/2024 ARBA/ /	COMPETENT AUTHORITY AND LAND ACQUISITION OFFICER, PURI MP		22/2024
6	D-ARBA/31872/2024 ARBA/ /	COMPETENT AUTHORITY AND LAND ACQUISITION OFFICER, PURI MP		23/2024
7	D-SAO/16/2023 SAO/16/2023	KAMALA JENA MP	DWARIKA PRASAD MOHANTY	28/2024
8	D-CRP/33093/2024 CRP/23/2024	VINEET KUMAR LALANI MP	DEBAKANTA MOHANTY	59/2024
9	D-WPC(OAC)/2721/2018 WPC(OAC)/2721/2018	DURYODHAN SETHI MP	GYANA RANJAN SETHI	65/2024
10	D-RVWPET/33519/2024 RVWPET/ /	MANORAMA MISHRA MP	BHABANI SANKAR TRIPATHY (1)	276/2024
11	D-RVWPET/399/2023 RVWPET/399/2023	FERRO ALLOYS CORPORATION LTD., BHADRAKENDU MP	ADARSH KENDU MISHRA	277/2024
12	D-MATA/34809/2024 MATA/ /	DR.SWETA SUMAN MP	PRAFULLA KUMAR JENA	355/2024
13	D-MATA/34841/2024 MATA/ /	SABITRI PANDA MP	SATRUGHANA DASH(A)	356/2024
14	D-MATA/34974/2024 MATA/ /	CHINMAYA KUMAR SAMANTA MP	NALINI KUMAR JENA	357/2024
15	D-CONTC/6147/2023 CONTC/6147/2023	SUBHRANSU SEKHAR PATTANAİK MP	M/S SWAPNA KU. OJHA,S.K.NAYAK	398/2024
16	D-FAO/34748/2024 FAO/ /	HAREKRUSHNA MAHARANA MP	SATYABAN SAHOO	670/2024
17	D-FAO/34747/2024 FAO/ /	DILLIP KUMAR PRADHAN MP	SATYABAN SAHOO	671/2024
18	D-FAO/34771/2024 FAO/ /	L.M.(T.P. CELL),M/S NEW INDIA ASSURANCE CO.LTD., CUTTACK MP	ANIL KUMAR BHARTI DASK	672/2024
19	D-FAO/34771/2024 FAO/ /	L.M.(T.P. CELL),M/S NEW INDIA ASSURANCE CO.LTD., CUTTACK MP	ANIL KUMAR BHARTI DASK	673/2024
20	D-FAO/34820/2024 FAO/ /	MANAGER,TP CELL,M/S NATIONAL INSURANCE CO.LTD., CUTTACK MP	PRANVEED KUMAR TRIPATHY	674/2024
21	D-FAO/34820/2024 FAO/ /	MANAGER,TP CELL,M/S NATIONAL INSURANCE CO.LTD., CUTTACK MP	PRANVEED KUMAR TRIPATHY	675/2024
22	D-FAO/34888/2024 FAO/ /	LEGAL MANAGER(T.P.CELL),M/S. NEW INDIA ASSURANCE CO.LTD., CUTTACK MP	ANIL KUMAR BHARTI DASK	676/2024
23	D-FAO/34897/2024 FAO/ /	G.M., IB VALLEY AREA, MAHANADI COALFIELD, BALSODIA, RAMPUR, SUGUDA MP	ABHIRAM SINGH, RAMPUR SUGUDA	677/2024
24	D-FAO/23508/2024 FAO/268/2024	GURU CHARAN MAHANTA MP	PRAFULLA KUMAR MOHAPATRA	678/2024
25	D-FAO/32249/2024 FAO/345/2024	MANAGER, M.S. TATA AIG GENERAL INSURANCE CO.LTD., CUTTACK MP	TATA AIG GENERAL INSURANCE CO.LTD.	679/2024
26	D-FAO/35030/2024	D.M.,UNITED INDIA INSURANCE CO.LTD., CUTTACK	RAMESH CH. SAHOO	

27	FAO/ / D-FAO/35032/2024	MP JAGANNATH PATTNAIK	BIKASH MISHRA	680/2024
28	FAO/ / D-CRLREV/22083/2024	MP SURENDRA KUMAR SAHOO	SAMARENDRA MOHANTY	681/2024
29	CRLREV/374/2024 D-CRLREV/415/2023	MP SK.RAFIQ ALI	PRAGNAYA NANDA PATTNAIK	687/2024
30	CRLREV/415/2023 D-CRLREV/22482/2024	MP SUBHAM RAY	ANSUMAN BHUYAN	688/2024
31	CRLREV/396/2024 D-CRLREV/24397/2024	MP MD. ABDUL SALAM	DEVASHIS PANDA	689/2024
32	CRLREV/ / D-CRLREV/24422/2024	MP TUINKEL LENKA	DIBYA JYOTI SAHOO	690/2024
33	CRLREV/ / D-CRLREV/24423/2024	MP SRIRAM BEHERA	ARUN KUMAR BUDHIA	691/2024
34	CRLREV/ / D-CRLREV/24423/2024	MP SRIRAM BEHERA	ARUN KUMAR BUDHIA	692/2024
35	CRLREV/ / D-CRLREV/24422/2024	MP TUINKEL LENKA	DIBYA JYOTI SAHOO	693/2024
36	CRLREV/ / D-SA/397/2000	MP AKUPALLI PAPAMMA	M/S. S.D.DAS	694/2024
37	SA/397/2000 D-SA/395/2000	MP AKUPALI UMA	M/S. S.D.DAS	752/2024
38	SA/395/2000 D-SA/129/1999	MP RAMA	M/S.A.K.RAO	753/2024
39	SA/129/1999 D-SA/129/1999	MP RAMA	M/S.A.K.RAO	754/2024
40	SA/129/1999 D-SA/129/1999	MP RAMA	M/S.A.K.RAO	755/2024
41	SA/129/1999 D-SA/129/1999	MP RAMA	M/S.A.K.RAO	756/2024
42	SA/129/1999 D-SA/129/1999	MP RAMA	M/S.A.K.RAO	757/2024
43	SA/129/1999 D-SA/129/1999	MP RAMA	M/S.A.K.RAO	758/2024
44	SA/129/1999 D-SA/129/1999	MP RAMA	M/S.A.K.RAO	759/2024
45	SA/129/1999 D-SA/129/1999	MP RAMA	M/S.A.K.RAO	760/2024
46	SA/129/1999 D-SA/129/1999	MP RAMA	M/S.A.K.RAO	761/2024
47	SA/129/1999 D-SA/129/1999	MP RAMA	M/S.A.K.RAO	762/2024
48	SA/129/1999 D-SA/44/1988	MP REBATI BALLAV BRAHMA	BHABANI SANKAR TRIPATHY 1	763/2024
49	SA/44/1988 D-RSA/790/2024	MP MANORANJAN NAYAK	MAHESWAR MOHANTY	764/2024
50	RSA/35/2024 D-RSA/32188/2024	MP AJAY KUMAR SARANGI	AJIT KUMAR TRIPATHY	926/2024
51	RSA/ / D-RSA/13828/2024	MP SRIKANTA SASINI	DWARIKA PRASAD MOHANTY	927/2024
52	RSA/102/2024 D-RSA/17311/2024	MP SANGRAM KESHARI OTA	SUBHADUTTA ROUSTRAY	928/2024
53	RSA/97/2024 D-RSA/34966/2024	MP BHAGABAN MOHARANA	SANJAY KUMAR PRADHAN	929/2024
54	RSA/ / D-RSA/34966/2024	MP BHAGABAN MOHARANA	SANJAY KUMAR PRADHAN	930/2024
55	RSA/ / D-RSA/35035/2024	MP BAGULI@BENGULI@BINODINI KHATEI@NARENJAN PRASAD PATRA		931/2024
56	RSA/ / D-CMP/34756/2024	MP RAJENDRA ROUT	SAMVIT MOHANTY	932/2024
57	CMP/ / D-CMP/34757/2024	MP RADHESHYAM MOHANTY	SAMVIT MOHANTY	934/2024
	CMP/ /	MP		935/2024

58	D-CMP/34758/2024 CMP/ /	RAHASBIHARI @ RASABIHARI PATI MP	SAMVIT MOHANTY	936/2024
59	D-CMP/1288/2018 CMP/1288/2018	NANDA KISHORE PRADHAN MP	M/S.SANJEEV UDGATA	937/2024
60	D-CMP/34801/2024 CMP/ /	MIR KHADIM BAKHSH MP	ASHOK KUMAR SAHOO	938/2024
61	D-CMP/34846/2024 CMP/ /	NANDITA MOHAPATRA MP	PRAFULLA KUMAR LENKA	939/2024
62	D-CMP/34863/2024 CMP/ /	SASHI BHUSAN NAYAK MP	AJIT CH MOHAPATRA	940/2024
63	D-CMP/687/2021 CMP/687/2021	RAMADEVI BEHERA MP	M/S. GAUTAM MISRA, ANUPAM DASH	941/2024
64	D-CMP/34909/2024 CMP/ /	SABITRI SWAIN MP	DILLIP KUMAR PRADHAN	942/2024
65	D-CMP/34957/2024 CMP/ /	KARUNAKANTA SAMAL MP	ARUN KUMAR DAS	943/2024
66	D-CMP/34957/2024 CMP/ /	KARUNAKANTA SAMAL MP	ARUN KUMAR DAS	944/2024
67	D-CMP/34977/2024 CMP/ /	SUDARSHAN @ SUDARSAN MOHANTY MP	ALOK KUMAR MOHANTY	945/2024
68	D-CMP/34981/2024 CMP/ /	MINAKUMARI NANDA@MEENA KUMARI MP	TANMAY MISHRA	946/2024
69	D-CMP/35003/2024 CMP/ /	SUBAL MANDAL MP	AMIT PRASAD BOSE	947/2024
70	D-CMP/35051/2024 CMP/ /	AJAYA @ SAMIR NAIK MP	SUBHAM SHARMA	948/2024
71	D-CMP/35054/2024 CMP/ /	ULLASH KUMARI BEHERA MP	AMIT PRASAD BOSE	949/2024
72	D-CMP/35068/2024 CMP/ /	ABAKASH MALLICK@BEHERA MP	BIBEKANANDA BHUYAN	950/2024
73	D-CMP/35075/2024 CMP/ /	KRUSHNA CHANDRA SAHOO MP	BIBEKANANDA BHUYAN	951/2024
74	D-CMP/34973/2024 CMP/ /	PURNA CHANDRA MAHARANA MP	SUDHANSU SEKHAR JENA	952/2024
75	D-CMP/34973/2024 CMP/ /	PURNA CHANDRA MAHARANA MP	SUDHANSU SEKHAR JENA	953/2024
76	D-BLAPL/24254/2024 BLAPL/ /	SURAJ PRAKASH MP	PABITRA KUMAR PAIK	1016/2024
77	D-BLAPL/16708/2024 BLAPL/5736/2024	KARAYA PALASI MP	SARBESWAR SAHOO	1017/2024
78	D-BLAPL/16709/2024 BLAPL/5738/2024	RAMA @ RAMU HANTAL MP	SARBESWAR SAHOO	1018/2024
79	D-BLAPL/13579/2024 BLAPL/4585/2024	AKSHAYA KUMAR GHADAI MP	PRAKASH KUMAR MISHRA	1019/2024
80	D-BLAPL/15908/2024 BLAPL/5529/2024	SUBANI SWAIN MP	SARADA PRASAD DASH	1020/2024
81	D-BLAPL/8492/2024 BLAPL/2771/2024	PAPU@BHIMASEN BARAL MP	KISHORE KUMAR MISHRA	1021/2024
82	D-ABLAPL/14866/2024 ABLAPL/5737/2024	BABULI GIRI @ SANJAY GIRI MP		1561/2024
83	D-ABLAPL/10336/2023 ABLAPL/10336/2023	KAILASH MAJHI MP		1562/2024
84	D-ABLAPL/14450/2024 ABLAPL/5029/2024	RAGHUNATH TRIPATHY MP		1563/2024
85	D-ABLAPL/19990/2024 ABLAPL/7310/2024	DAKTAR PAIK MP	SACHIDANANDA PADHEE	1564/2024
86	D-ABLAPL/4323/2024 ABLAPL/1925/2024	SARAT BEHERA MP	AVIRAM PATRA	1565/2024
87	D-ABLAPL/8739/2024 ABLAPL/3363/2024	SUBRAT KUMAR SAHU MP	AVIRAM PATRA	1566/2024
88	D-ABLAPL/18855/2024 ABLAPL/6677/2024	PRASANTA NAIK MP		1567/2024
89	D-ABLAPL/11600/2024	SOMANATH PUHAN		

	ABLAPL/4169/2024	MP		1568/2024
90	D-ABLAPL/11601/2024	SOMANATH PUHAN		
	ABLAPL/4121/2024	MP		1569/2024
91	D-ABLAPL/15790/2024	SUMIT KUMAR JENA @ LIPU	RAKESH RANJAN DASH	
	ABLAPL/5463/2024	MP		1570/2024
92	D-ABLAPL/14521/2024	SATYA @ SATYABRATA MALIK		
	ABLAPL/5091/2024	MP		1571/2024
93	D-ABLAPL/14522/2024	SATYA @ SATYABRATA MALIK		
	ABLAPL/5076/2024	MP		1572/2024
94	D-ABLAPL/17503/2024	SABAN SAHA	BHARATI MAITY	
	ABLAPL/6181/2024	MP		1573/2024
95	D-MACA/34762/2024	PADMABATI NAYAK	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		1824/2024
96	D-MACA/34781/2024	MAMATA RANI BEHERA	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		1825/2024
97	D-MACA/34785/2024	R.M.,ORIENTAL INSURANCE CO.LTD.,KHURDA	PRASANTA KUMAR MAHALI	
	MACA/ /	MP		1826/2024
98	D-MACA/34785/2024	R.M.,ORIENTAL INSURANCE CO.LTD.,KHURDA	PRASANTA KUMAR MAHALI	
	MACA/ /	MP		1827/2024
99	D-MACA/34789/2024	KUMARI BARIK	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		1828/2024
100	D-MACA/34789/2024	KUMARI BARIK	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		1829/2024
101	D-MACA/29145/2024	CHITTA RANJAN BARAL	DEBASISH PATNAIK	
	MACA/ /	MP		1830/2024
102	D-MACA/34847/2024	D.M.,M/S ORIENTAL INSURANCE CO.LTD.,BANKASAL	PRASANTA KUMAR MAHALI	
	MACA/ /	MP		1831/2024
103	D-MACA/34847/2024	D.M.,M/S ORIENTAL INSURANCE CO.LTD.,BANKASAL	PRASANTA KUMAR MAHALI	
	MACA/ /	MP		1832/2024
104	D-MACA/34853/2024	MANAGER,T.P.HUB,M/S ORIENTAL INSURANCE CO.LTD.,BANKASAL	PRASANTA KUMAR MAHALI	
	MACA/ /	MP		1833/2024
105	D-MACA/34853/2024	MANAGER,T.P.HUB,M/S ORIENTAL INSURANCE CO.LTD.,BANKASAL	PRASANTA KUMAR MAHALI	
	MACA/ /	MP		1834/2024
106	D-MACA/33357/2024	MANDHATA BARIK	DURGA CHARAN DEY	
	MACA/ /	MP		1835/2024
107	D-MACA/34902/2024	ABHILASH CHANDRA PRADHAN	PABITRA KUMAR NAYAK	
	MACA/ /	MP		1836/2024
108	D-MACA/34902/2024	ABHILASH CHANDRA PRADHAN	PABITRA KUMAR NAYAK	
	MACA/ /	MP		1837/2024
109	D-MACA/34905/2024	RELIANCE GENERAL INSURANCE CO.LTD.,KHURDA	SKRISHNAN	
	MACA/ /	MP		1838/2024
110	D-MACA/34917/2024	MANAGER (LEGAL-CLAIMS),RELIANCE GENERAL INSURANCE CO.LTD.,KHURDA		
	MACA/ /	MP		1839/2024
111	D-MACA/34918/2024	ORIENTAL INSURANCE COMPANY LTD.,BANKASAL	PRASANTA KUMAR MAHALI	
	MACA/ /	MP		1840/2024
112	D-MACA/35000/2024	GOPINATH MOHANTY	KARUNAKAR DAS	
	MACA/ /	MP		1841/2024
113	D-MACA/35000/2024	GOPINATH MOHANTY	KARUNAKAR DAS	
	MACA/ /	MP		1842/2024
114	D-MACA/35049/2024	ORIENTAL INSURANCE COMPANY LTD, BANKASAL	AMRITA LIKHAN	
	MACA/ /	MP		1843/2024
115	D-MACA/35058/2024	ORIENTAL INSURANCE COMPANY LTD, BANKASAL	AMRITA LIKHAN	
	MACA/ /	MP		1844/2024
116	D-MACA/35061/2024	ORIENTAL INSURANCE COMPANY LTD, BANKASAL	AMRITA LIKHAN	
	MACA/ /	MP		1845/2024
117	D-MACA/35067/2024	ORIENTAL INSURANCE COMPANY LTD, BANKASAL	AMRITA LIKHAN	
	MACA/ /	MP		1846/2024
118	D-CRLA/20692/2024	HARA PRASAD BEHERA	DEEPAK KU SAHOO	
	CRLA/699/2024	MP		2010/2024
119	D-CRLA/16245/2024	LAXMI PRADHAN	SURYAKANTA DWIBEDI	
	CRLA/559/2024	MP		2011/2024
120	D-CRLA/16245/2024	LAXMI PRADHAN	SURYAKANTA DWIBEDI	
	CRLA/559/2024	MP		2012/2024

121	D-CRLA/501/2008 CRLA/501/2008	SATRUGHNA MAJHI MP	M/S.AMAR KU.MOHANTY	2013/2024
122	D-CRLA/605/2017 CRLA/605/2017	PRAMOD KUMAR SENAPATI MP	M/S.GOPAL KRUSHNA MOHANTY	2014/2024
123	D-CRLA/611/2017 CRLA/611/2017	SARAT KUMAR SAHOO MP	M/S.GOPAL KRUSHNA MOHANTY	2015/2024
124	D-CRLA/22463/2024 CRLA/ /	GITANJALI @ RITANJALI BAGH @ RITA MP	SURESH KUMAR PANDA	2016/2024
125	D-CRLA/136/2018 CRLA/136/2018	PRANABANDHU KANHAR@KONHAR MP	SEBATI SOREN	2017/2024
126	D-CRLA/129/2023 CRLA/129/2023	BHASKAR SAHOO MP	BIRAJA PRASANNA DAS, M/S.BISWO RANJAN SWAIN, A.BHUYAN	2018/2024
127	D-CRLA/24325/2024 CRLA/ /	BULU @ NIGAMANANDA BEHERA MP	DEEPAK KU SAHOO	2019/2024
128	D-CRLA/24325/2024 CRLA/ /	BULU @ NIGAMANANDA BEHERA MP	DEEPAK KU SAHOO	2020/2024
129	D-CRLA/319/2019 CRLA/319/2019	PRADEEP KUMAR NAYAK MP		2021/2024
130	D-CRLA/24335/2024 CRLA/ /	ARUNA CHAND DASH MP	JYOTI RANJAN DEO	2022/2024
131	D-CRLA/24335/2024 CRLA/ /	ARUNA CHAND DASH MP	JYOTI RANJAN DEO	2023/2024
132	D-CRLA/24348/2024 CRLA/ /	PURNENDU BEHURA@SIPU@PURNENDU MP	KUMARENDU MOHANTY	2024/2024
133	D-CRLA/24348/2024 CRLA/ /	PURNENDU BEHURA@SIPU@PURNENDU MP	KUMARENDU MOHANTY	2025/2024
134	D-CRLA/24359/2024 CRLA/ /	BANGUN@BANGAN@BAGAN@ARUN MOHANTY MP	BYOMKESH TRIPATHY	2026/2024
135	D-CRLA/24359/2024 CRLA/ /	BANGUN@BANGAN@BAGAN@ARUN MOHANTY MP	BYOMKESH TRIPATHY	2027/2024
136	D-CRLA/24359/2024 CRLA/ /	BANGUN@BANGAN@BAGAN@ARUN MOHANTY MP	BYOMKESH TRIPATHY	2028/2024
137	D-CRLA/577/2022 CRLA/577/2022	BUDHIA@TRILOCHAN NAIK@NAHAK MP	DALIRANI BEHURAY, M/S B K PARIDA, S MISHRA, A P SAHOO	2029/2024
138	D-CRLA/18768/2024 CRLA/645/2024	NITYANANDA MAHANAND MP	LAXMINARAYAN PATEL	2030/2024
139	D-CRLMC/24296/2024 CRLMC/ /	SUNIL DANDASENA MP	ARIJEET MISHRA	2140/2024
140	D-CRLMC/24060/2024 CRLMC/ /	PATITA @ PATITAPABAN BARIK MP	MANAS KUMAR CHAND	2141/2024
141	D-CRLMC/24061/2024 CRLMC/ /	PATITA @PATITAPABAN BARIK MP	MANAS KUMAR CHAND	2142/2024
142	D-CRLMC/24307/2024 CRLMC/ /	JEMAMANI @ JEMA MALLIK MP	ARIJEET MISHRA	2143/2024
143	D-CRLMC/24313/2024 CRLMC/ /	PURNA CHANDRA PANDA MP	SK. ZAFARULLA	2144/2024
144	D-CRLMC/24355/2024 CRLMC/ /	KRUSHNA CHANDRA JENA MP	DEBIDUTTA MOHAPATRA	2145/2024
145	D-CRLMC/24362/2024 CRLMC/ /	ACHYUTANANDA MALLICK MP	GOPAL KRISHNA BEHERA	2146/2024
146	D-CRLMC/24376/2024 CRLMC/ /	RAGHUNATH BEHERA MP	NIRMAL CHANDRA MOHANTY	2147/2024
147	D-CRLMC/24376/2024 CRLMC/ /	RAGHUNATH BEHERA MP	NIRMAL CHANDRA MOHANTY	2148/2024
148	D-CRLMC/24376/2024 CRLMC/ /	RAGHUNATH BEHERA MP	NIRMAL CHANDRA MOHANTY	2149/2024
149	D-CRLMC/24395/2024 CRLMC/ /	BISWAJIT SATPATHY MP	KOUSIK ANANDA GURU	2150/2024
150	D-CRLMC/3258/2024 CRLMC/245/2024	KULAMANI SWAIN MP	BIJAY KUMAR MOHANTY	2151/2024
151	D-CRLMC/24400/2024 CRLMC/ /	ABINASH KAR MP	KOUSIK ANANDA GURU	2152/2024
152	D-CRLMC/24402/2024	AJAYA KUMAR PARIDA@AJU@AJAY PARIDA	SARATHI DASH	

	CRLMC/ /	MP		2153/2024
153	D-CRLMC/24417/2024	MALATI MAJHI	AMIT PRASAD BOSE	
	CRLMC/ /	MP		2154/2024
154	D-CRLMC/24420/2024	PARESH JATANIA	BIKRAM CHANDRA GHADEI	
	CRLMC/ /	MP		2155/2024
155	D-CRLMC/24424/2024	BABU SINGH	RAJJEET ROY	
	CRLMC/ /	MP		2156/2024
156	D-CRLMC/24426/2024	RABINDRA KUMAR MOHANTY @ GULIA	DIPTI RANJAN BHOKTA	
	CRLMC/ /	MP		2157/2024
157	D-WA/34730/2024	STATE OF ODISHA	ARNAV BEHERA, A.S.C.	
	WA/ /	MP		6066/2024
158	D-WA/34730/2024	STATE OF ODISHA	ARNAV BEHERA, A.S.C.	
	WA/ /	MP		6067/2024
159	D-WA/34730/2024	STATE OF ODISHA	ARNAV BEHERA, A.S.C.	
	WA/ /	MP		6068/2024
160	D-WA/34743/2024	STATE OF ODISHA	ARNAV BEHERA,A.S.C	
	WA/ /	MP		6069/2024
161	D-WA/34743/2024	STATE OF ODISHA	ARNAV BEHERA,A.S.C	
	WA/ /	MP		6070/2024
162	D-WA/34743/2024	STATE OF ODISHA	ARNAV BEHERA,A.S.C	
	WA/ /	MP		6071/2024
163	D-WA/34731/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	
	WA/ /	MP		6072/2024
164	D-WA/34731/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	
	WA/ /	MP		6073/2024
165	D-WA/34731/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	
	WA/ /	MP		6074/2024
166	D-WA/34732/2024	STATE OF ODISHA	SWAYAMBHU MISHRA, A.S.C.	
	WA/ /	MP		6075/2024
167	D-WA/34732/2024	STATE OF ODISHA	SWAYAMBHU MISHRA, A.S.C.	
	WA/ /	MP		6076/2024
168	D-WA/34732/2024	STATE OF ODISHA	SWAYAMBHU MISHRA, A.S.C.	
	WA/ /	MP		6077/2024
169	D-WA/34733/2024	STATE OF ODISHA	DEBASIS NAYAK, A.G.A.	
	WA/ /	MP		6078/2024
170	D-WA/34733/2024	STATE OF ODISHA	DEBASIS NAYAK, A.G.A.	
	WA/ /	MP		6079/2024
171	D-WA/34733/2024	STATE OF ODISHA	DEBASIS NAYAK, A.G.A.	
	WA/ /	MP		6080/2024
172	D-WA/34734/2024	STATE OF ODISHA	PRADEEP KUMAR ROUT, A.G.A.	
	WA/ /	MP		6081/2024
173	D-WA/34734/2024	STATE OF ODISHA	PRADEEP KUMAR ROUT, A.G.A.	
	WA/ /	MP		6082/2024
174	D-WA/34734/2024	STATE OF ODISHA	PRADEEP KUMAR ROUT, A.G.A.	
	WA/ /	MP		6083/2024
175	D-WA/34735/2024	STATE OF ODISHA	MALAYA KETAN BALABANTARAY, A.G.A.	
	WA/ /	MP		6084/2024
176	D-WA/34735/2024	STATE OF ODISHA	MALAYA KETAN BALABANTARAY, A.G.A.	
	WA/ /	MP		6085/2024
177	D-WA/34735/2024	STATE OF ODISHA	MALAYA KETAN BALABANTARAY, A.G.A.	
	WA/ /	MP		6086/2024
178	D-WA/34737/2024	STATE OF ODISHA	DHANANJAYA MUND, A.G.A.	
	WA/ /	MP		6087/2024
179	D-WA/34737/2024	STATE OF ODISHA	DHANANJAYA MUND, A.G.A.	
	WA/ /	MP		6088/2024
180	D-WA/34737/2024	STATE OF ODISHA	DHANANJAYA MUND, A.G.A.	
	WA/ /	MP		6089/2024
181	D-WA/34839/2024	SUSAMA SINGH	SUKANTA KUMAR DALAI	
	WA/ /	MP		6090/2024
182	D-WA/34839/2024	SUSAMA SINGH	SUKANTA KUMAR DALAI	
	WA/ /	MP		6091/2024
183	D-WA/34845/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		6092/2024

184	D-WA/34845/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	6093/2024
185	D-WA/34860/2024 WA/ /	LAXMIDHAR BISWAL MP	MITU KUMAR BISWAL	6094/2024
186	D-WA/34921/2024 WA/ /	BHABANI SANKAR NANDA MP	SATYABRATA MOHANTY	6095/2024
187	D-WA/34860/2024 WA/ /	LAXMIDHAR BISWAL MP	MITU KUMAR BISWAL	6096/2024
188	D-WA/34982/2024 WA/ /	SHIVA SHANKAR PICTURE PALACE,JHARSUGUDA MP	SOURAB MOHAN RATH	6097/2024
189	D-WA/35039/2024 WA/ /	SANJUKTA BEHERA MP	SUSHANTA KUMAR JOSHI	6098/2024
190	D-WP(C)/34068/2024 WP(C)/19360/2024	DR.NEELIMA KATTI MP	SAMEER KUMAR DAS	10609/2024
191	D-WP(C)/34738/2024 WP(C)/19617/2024	SUBASINI BEHERA MP	BISWAJIT MOHAPATRA	10610/2024
192	D-WP(C)/34739/2024 WP(C)/19669/2024	AMBIKA DAS MP	JAGAJIBAN PRADHAN	10611/2024
193	D-WP(C)/24001/2021 WP(C)/24001/2021	BAIRAGI CHARAN SAHOO MP	SIDHESWAR MALLIK	10612/2024
194	D-WP(C)/34749/2024 WP(C)/ /	RADHESHYAM GHADEI MP	PRADEEP KUMAR DAS	10613/2024
195	D-WP(C)/15314/2022 WP(C)/15314/2022	PURNA CHANDRA NAYAK MP	BIJAYANANDA SAMANTARAY	10614/2024
196	D-WP(C)/15314/2022 WP(C)/15314/2022	PURNA CHANDRA NAYAK MP	BIJAYANANDA SAMANTARAY	10615/2024
197	D-WP(C)/15314/2022 WP(C)/15314/2022	PURNA CHANDRA NAYAK MP	BIJAYANANDA SAMANTARAY	10616/2024
198	D-WP(C)/17155/2022 WP(C)/17155/2022	PURNA CHANDRA NAYAK MP	B.N.SAMANTARAY	10617/2024
199	D-WP(C)/17155/2022 WP(C)/17155/2022	PURNA CHANDRA NAYAK MP	B.N.SAMANTARAY	10618/2024
200	D-WP(C)/17155/2022 WP(C)/17155/2022	PURNA CHANDRA NAYAK MP	B.N.SAMANTARAY	10619/2024
201	D-WP(C)/19312/2022 WP(C)/19312/2022	SUSAMA NAYAK MP	B.N.SAMANTARAY	10620/2024
202	D-WP(C)/19312/2022 WP(C)/19312/2022	SUSAMA NAYAK MP	B.N.SAMANTARAY	10621/2024
203	D-WP(C)/19312/2022 WP(C)/19312/2022	SUSAMA NAYAK MP	B.N.SAMANTARAY	10622/2024
204	D-WP(C)/23094/2015 WP(C)/23094/2015	GOPINATH SAHOO MP	M/S.J.K.KHUNTIA	10623/2024
205	D-WP(C)/32407/2024 WP(C)/18044/2024	SIBANANDA DORA MP		10625/2024
206	D-WP(C)/34765/2024 WP(C)/ /	VIKASH KUMAR MP	ARUN KUMAR PATRA	10626/2024
207	D-WP(C)/21780/2018 WP(C)/21780/2018	SANJUKTA DALAI MP	M/S SUDHANSHU SEKHAR PRATAP	10627/2024
208	D-WP(C)/36054/2021 WP(C)/36054/2021	GIRIJA SANKAR MOHANTY MP	GIRIJA SANKAR MOHANTY (IN PERSON)	10628/2024
209	D-WP(C)/11645/2023 WP(C)/11645/2023	UMAKANTA BARIK MP	NIHAL RATH	10629/2024
210	D-WP(C)/34773/2024 WP(C)/ /	SOURAV PATTANAYAK MP	ARUN KUMAR PATRA	10630/2024
211	D-WP(C)/11643/2023 WP(C)/11643/2023	ASHWINI KUMAR NAYAK MP	NIHAL RATH	10631/2024
212	D-WP(C)/4250/2021 WP(C)/4250/2021	ARABINDA KUMAR TRIPATHY MP		10632/2024
213	D-WP(C)/34791/2024 WP(C)/ /	GOPABANDHU CHOUDHURY MAHAVIDYADITYA MP	MISHRA	10633/2024
214	D-WP(C)/34812/2024 WP(C)/ /	NARASINGHA RAO MP	NIRMAL RANJAN ROUSTRAY	10639/2024
215	D-WP(C)/11428/2020	SUSIL KUMAR PRADHAN	ARIJEET MISHRA, DEEPALI MAHAPATRA	

	WP(C)/11428/2020	MP		10640/2024
216	D-WP(C)/11428/2020	SUSIL KUMAR PRADHAN	ARIJEET MISHRA	
	WP(C)/11428/2020	MP		10641/2024
217	D-WP(C)/8226/2019	SUMANTA KUMAR MALLIK	MR.S.P.SAHOO,SHREEKANTA PRASAD SAHOO	1
	WP(C)/8226/2019	MP		10642/2024
218	D-WP(C)/34816/2024	BHARAT SANCHAR NIGAM LTD.	ASHOK KUMAR MOHANTY	
	WP(C)/ /	MP		10644/2024
219	D-WP(C)/34821/2024	RANJIT BEHERA	ANJAN KUMAR BISWAL	
	WP(C)/ /	MP		10645/2024
220	D-WP(C)/34822/2024	M/S.ADITYA ALUMINIUM, LAPANGA, SAMBALPUR	SHYAM KUNDAR TRIPATHY	
	WP(C)/19666/2024	MP		10646/2024
221	D-WP(C)/34823/2024	SURESH KHATAI	SAMVIT MOHANTY	
	WP(C)/ /	MP		10647/2024
222	D-WP(C)/32161/2024	BRAJA KISHORE NAYAK	SANJIB MOHANTY	
	WP(C)/18165/2024	MP		10648/2024
223	D-WP(C)/34770/2024	GITANJALI SAHU	PRABIN DAS	
	WP(C)/ /	MP		10649/2024
224	D-WP(C)/34827/2024	JAYA RAY	SATYABRATA SENAPATI	
	WP(C)/ /	MP		10650/2024
225	D-WP(C)/34830/2024	SURESH CHANDRA MALLICK @ SURESH CHANDRA MAJHI	CHANDRA MAJHI HAPATRA	
	WP(C)/19655/2024	MP		10651/2024
226	D-WP(C)/34833/2024	NABIN CHANDRA MAJHI	SHAKTI DATTA TRIPATHY	
	WP(C)/ /	MP		10652/2024
227	D-WP(C)/34842/2024	M/S. RELIANCE RETAIL LIMITED, BBSR	SASWAT KUMAR ACHARYA	
	WP(C)/ /	MP		10653/2024
228	D-WP(C)/34848/2024	CHHEND INDUSTRIAL TRAINING CENTRES, ANJIKUMAR	SANJIB KUMAR DAS	
	WP(C)/ /	MP		10654/2024
229	D-WP(C)/34849/2024	BRAMHANI INDUSTRIAL TRAINING CRNTRES, BALAKUMAR	SANJIB KUMAR DAS	
	WP(C)/ /	MP		10655/2024
230	D-WP(C)/34850/2024	BANAWARILAL MEMORIAL INDUSTRIAL TRAINING CENTRE, RAJGANG PUR	SANJIB KUMAR DAS	
	WP(C)/ /	MP		10656/2024
231	D-WP(C)/33780/2024	THE SECY, HIGHER EDUCATION DEPTT	AMIYA KUMAR MISHRA, A.G.A.	
	WP(C)/19496/2024	MP		10657/2024
232	D-WP(C)/34855/2024	SARMIL PANDA	GOPINATH SETHI	
	WP(C)/ /	MP		10657/2024
233	D-WP(C)/34858/2024	PRAKASH CHANDRA PRUSTY	SANJAY KUMAR SAMANTARAY	
	WP(C)/ /	MP		10658/2024
234	D-WP(C)/11925/2022	NIHAR RANJAN PANDA	TANMAY MISHRA	
	WP(C)/11925/2022	MP		10659/2024
235	D-WP(C)/33602/2024	BATAKRUSHNA PRADHAN	AKHAND	
	WP(C)/ /	MP		10660/2024
236	D-WP(C)/29741/2024	DR. NARAYAN PRADHAN	SAMEER KUMAR DAS	
	WP(C)/17054/2024	MP		10661/2024
237	D-WP(C)/34866/2024	ATITHI RESTAURANT, BALASORE	SAIBRATA RATH	
	WP(C)/ /	MP		10662/2024
238	D-WP(C)/27363/2017	MALATI SIALA	M/S.PRAKASH RANJAN BARIK	
	WP(C)/27363/2017	MP		10663/2024
239	D-WP(C)/34882/2024	PRADEEP KUMAR BEHERA	BAIDHAR SAHOO	
	WP(C)/ /	MP		10664/2024
240	D-WP(C)/34887/2024	DULAMANI SAHU	JAGABANDHU SAHU	
	WP(C)/ /	MP		10665/2024
241	D-WP(C)/34890/2024	RANI NAYAK	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		10666/2024
242	D-WP(C)/34893/2024	SANJEEB KUMAR SETHY	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		10667/2024
243	D-WP(C)/34895/2024	SATYABHAMA PRUSTY	BISHNU PRASAD RATH	
	WP(C)/ /	MP		10668/2024
244	D-WP(C)/29429/2024	DR. DURGA SANKAR DASH		
	WP(C)/17300/2024	MP		10669/2024
245	D-WP(C)/33740/2024	BHASKAR PANIGRAHI	SARATHI JYOTI MOHANTY	
	WP(C)/ /	MP		10670/2024
246	D-WP(C)/34896/2024	BULU SETHI	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		10671/2024

247	D-WP(C)/34900/2024 WP(C)/ /	RAJALAXMI MISHRA MP	SAMEER KUMAR DAS	10672/2024
248	D-WP(C)/34907/2024 WP(C)/ /	NABIN KUMAR BHUYAN MP	SUBHADUTTA ROUSTRAY	10673/2024
249	D-WP(C)/34911/2024 WP(C)/ /	AMULYA KUMAR LENKA MP	SUBHADUTTA ROUSTRAY	10674/2024
250	D-WP(C)/34914/2024 WP(C)/ /	KISHORE KUMAR KAMILA MP	BIDYADHAR MANSING	10675/2024
251	D-WP(C)/33109/2024 WP(C)/18524/2024	SAROJ KUMAR SHARMA MP		10676/2024
252	D-WP(C)/34920/2024 WP(C)/ /	MAHENDRA KUMAR SAMAL MP	SOUMYA RANJAN MOHANTY	10677/2024
253	D-WP(C)/34922/2024 WP(C)/ /	KAUSTUBH PATTNAIK MP	NIRANJAN SINGH (1)	10678/2024
254	D-WP(C)/34923/2024 WP(C)/ /	MEENA NAYAK MP	MUKUNDA CHANDRA MISHRA	10679/2024
255	D-WP(C)/34892/2024 WP(C)/ /	RANJAN KUMAR JENA MP	ANUP NARAYAN MOHANTY	10680/2024
256	D-WP(C)/34925/2024 WP(C)/ /	SADASIBA SWAIN MP	RAMDAS ACHARY	10681/2024
257	D-WP(C)/34926/2024 WP(C)/ /	KUSHASAN BISWAL MP	SOUMYA RANJAN MOHANTY	10682/2024
258	D-WP(C)/34930/2024 WP(C)/ /	INDRAMANI BISWAL MP	SOUMYA RANJAN MOHANTY	10683/2024
259	D-WP(C)/34936/2024 WP(C)/ /	SAMIR KUMAR SAHOO MP	SOUMYA RANJAN MOHANTY	10684/2024
260	D-WP(C)/34933/2024 WP(C)/ /	M/S. TATA PROJECTS LTD., BBSR MP	DEEPRO SEN	10685/2024
261	D-WP(C)/34938/2024 WP(C)/ /	GANESH PAIK MP	GYANALOKA MOHANTY	10686/2024
262	D-WP(C)/34942/2024 WP(C)/ /	MADAN MOHAN PATRO MP	GYANALOKA MOHANTY	10687/2024
263	D-WP(C)/34941/2024 WP(C)/ /	BRAJA KISHORE BISWAL MP	SOUMYA RANJAN MOHANTY	10688/2024
264	D-WP(C)/34945/2024 WP(C)/ /	PRAKASH CHANDRA SABAR MP	GYANALOKA MOHANTY	10689/2024
265	D-WP(C)/34950/2024 WP(C)/ /	SANTOSH KUMAR NAIK MP	SOUMENDRA PATTANAİK	10690/2024
266	D-WP(C)/22265/2016 WP(C)/22265/2016	RAMA CHANDRA SAMAL MP	AMIT PRASAD BOSE	10691/2024
267	D-WP(C)/25348/2024 WP(C)/14688/2024	ANURADHA CHOUDHURY MP	LAXMIKANTA MOHANTY	10692/2024
268	D-WP(C)/34955/2024 WP(C)/ /	M/S. DXB TOURS AND TRAVELS PVT.LTD., BBSR MP	DEEPA ROY	10693/2024
269	D-WP(C)/22265/2016 WP(C)/22265/2016	RAMA CHANDRA SAMAL MP	M/S.DEBABRATA RATH	10694/2024
270	D-WP(C)/22265/2016 WP(C)/22265/2016	RAMA CHANDRA SAMAL MP	M/S.DEBABRATA RATH	10695/2024
271	D-WP(C)/34963/2024 WP(C)/ /	CHHABI RANI HOTA MP	KUNAL KUMAR SWAIN	10696/2024
272	D-WP(C)/34947/2024 WP(C)/ /	BIREN CHANDRA MALI MP	GYANALOKA MOHANTY	10697/2024
273	D-WP(C)/34971/2024 WP(C)/ /	SATYABAN SETHIA MP	KANANBALA ROY CHOUDHURY	10698/2024
274	D-WP(C)/34972/2024 WP(C)/ /	LALIMA GLORIA DUNG DUNG MP	KUNAL KUMAR SWAIN	10699/2024
275	D-WP(C)/34969/2024 WP(C)/ /	SAROJ KUMAR NAYAK MP	CHITTA RANJAN PATTNAİK	10700/2024
276	D-WP(C)/34975/2024 WP(C)/ /	ANTARYAMI ROUTA MP	GYANALOKA MOHANTY	10701/2024
277	D-WP(C)/34976/2024 WP(C)/ /	SHANTIMUNI SUREKHA HORO MP	KUNAL KUMAR SWAIN	10702/2024
278	D-WP(C)/34978/2024	BRAJA KISHORE SWAIN	SURYAKANTA DWIBEDI	

	WP(C)/ /	MP		10703/2024
279	D-WP(C)/31208/2023	JITEN KUMAR PRADHAN		
	WP(C)/31208/2023	MP		10704/2024
280	D-WP(C)/34979/2024	SARITA SORONIA	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		10705/2024
281	D-WP(C)/34984/2024	RABINDRA BARLA	DIGAMBARA MISHRA	
	WP(C)/ /	MP		10706/2024
282	D-WP(C)/29510/2024	SRI SRI MAHADEV PUJA COMMITTEE, BBSR	SRISHNU PRASAD PRADHAN	
	WP(C)/16786/2024	MP		10707/2024
283	D-WP(C)/34995/2024	BAJI JENA	ROHIT RANJAN RAY	
	WP(C)/ /	MP		10708/2024
284	D-WP(C)/738/2024	PARTHA SARATHI SAHOO	BHAWANI SANKAR PANIGRAHI	
	WP(C)/566/2024	MP		10709/2024
285	D-WP(C)/35002/2024	RAMAKRUSHNA BALIARSINGH	ROHIT RANJAN RAY	
	WP(C)/ /	MP		10710/2024
286	D-WP(C)/35005/2024	FIROJ KUMAR TURUK	LALIT KUMAR MAHARANA	
	WP(C)/ /	MP		10711/2024
287	D-WP(C)/35022/2024	DULESWAR ADHA	BIJAY KUMAR MOHANTY	
	WP(C)/ /	MP		10712/2024
288	D-WP(C)/35021/2024	GLOBAL INDUSTRIAL TRAINING CENTRES	SUNDEEP KUMAR DAS	
	WP(C)/ /	MP		10713/2024
289	D-WP(C)/35027/2024	OHIDA BIBI	SUBASH CHANDRA SATPATHY	
	WP(C)/ /	MP		10714/2024
290	D-WP(C)/35034/2024	HADU PALTASINGH	TANMAY MISHRA	
	WP(C)/ /	MP		10715/2024
291	D-WP(C)/35036/2024	BISWOJIT SETHY	RAJJEET ROY	
	WP(C)/ /	MP		10716/2024
292	D-WP(C)/35038/2024	BISWAJIT DASH	KISHORE KUMAR MISHRA	
	WP(C)/ /	MP		10717/2024
293	D-WP(C)/35047/2024	MANASWINI SAHOO	RAJJEET ROY	
	WP(C)/ /	MP		10718/2024
294	D-WP(C)/35045/2024	STATE ITI PRIVATE ASSOCIATION, BBSR	ARUPANANDA GOSWAMY	
	WP(C)/ /	MP		10719/2024
295	D-WP(C)/35050/2024	JYOTIRANJAN PARIDA	Rajjeet Roy	
	WP(C)/ /	MP		10720/2024
296	D-WP(C)/35055/2024	NAMITA PRUSTY	RAJJEET ROY	
	WP(C)/ /	MP		10721/2024
297	D-WP(C)/35060/2024	ACHYUTANANDA BEHERA	RAJJEET ROY	
	WP(C)/ /	MP		10722/2024
298	D-WP(C)/35062/2024	JYOTRIMAYEE SAHOO	RAJJEET ROY	
	WP(C)/ /	MP		10723/2024
299	D-WP(C)/35063/2024	MADHUSMITA SETHI	RAJJEET ROY	
	WP(C)/ /	MP		10724/2024
300	D-WP(C)/35064/2024	HEMANTA KUMAR BAHALIA	BIJAY KUMAR MISHRA	
	WP(C)/ /	MP		10725/2024
301	D-WP(C)/35065/2024	SUBHADARSHINI RAM	RAJJEET ROY	
	WP(C)/ /	MP		10726/2024
302	D-WP(C)/35069/2024	KSHITISH KUMAR JENA	RAJJEET ROY	
	WP(C)/ /	MP		10727/2024
303	D-WP(C)/35071/2024	LOPAMUDRA PARIJA	RAJJEET ROY	
	WP(C)/ /	MP		10728/2024
304	D-WP(C)/35073/2024	PRADEEP KUMAR JENA	RAJJEET ROY	
	WP(C)/ /	MP		10729/2024
305	D-WP(C)/35076/2024	SOUMYA SASWAT BEHERA	RAJJEET ROY	
	WP(C)/ /	MP		10730/2024